



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/268/2018	NIKANON NAIDING Versus MANAGEMENT OF HINDUSTAN PAPER CORPORATION LIMITED AND ORS	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	MR. T SK
2	WA/138/2019	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU
3	PIL/55/2022	DULENDRA CHANDRA DAS Versus THE STATE OF ASSAM AND 13 ORS	MR. N H BARBHUIYA MR R DAS	MR H R A CHOUDHURY (r-13,14) SC, P AND R.D. GA, ASSAM MR F U BARBHUIYA (r-13,14) MR. M A CHOUDHURY (r-13,14) GK GOGOI (R-12)
4	I.A.(Civil)/2707/2022 in WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS	MR. P BORDOLOI	GA, ASSAM
	WITH WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus KHANDAN KUMAR DAS AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM MR. A K BARUAH (r-1) MR A DAS (r-1) MR T DAS (r-1)
5	PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. D SAIKIA, AG, ASSAM GA, ASSAM SC, ELECTION COMMISSION,(R-5)
	WITH I.A.(Civil)/937/2023 in PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, GAD
6	WA/29/2023	SUPIARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. N H BARBHUIYA	GA, ASSAM

7	PIL/52/2023	SADHARAN JATI BIKASH PARISHAD, ASOM AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. DEBEN SAIKIA (PETITIONER IN PERSON)	GA, ASSAM MR A CHALIHA (FOR MEDICAL EDUCATION AND RESEARCH)
8	PIL/68/2023	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHAMARIA	MR. K N CHOUDHURY (R- 3,4,5,6) MR. B K MAHAJAN (R- 3,4,5,6) GA, ASSAM MR. D K DAS (R-3,4,5,6) MR P P MEDHI (R-3,4,5,6)
9	PIL/72/2023	BARAK DEMOCRATIC STUDENT FRONT AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR SOHAING	GA, ASSAM MR. P N GOSWAMI
10	PIL/76/2023	MINDAR KIRI TERON Versus THE UNION OF INDIA AND 6 ORS.	MR. A I KATHAR MR B RONGPHAR	GA, ASSAM MR. K K PARASAR (R-1,3) DY.S.G.I. SC, K A A C SC, PWD
11	WA/212/2023	THE UNION OF INDIA AND 2 ORS. Versus MS ROYAL- BNILLP (JV) AND 4 ORS.	MR H GUPTA	
12	WA/405/2023	PRAMOD KUMAR JHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR F U BARBHUIYA MS S DAS	MR. S C KEYAL GA, ASSAM SC, SEC. EDU.
13	WA/433/2023 CAVT. NO.10982/023,	BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MR. M MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/3420/2023 in WA/433/2023	BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MR. M MONDAL FOR CAVEATOR
14	I.A.(Civil)/1538/2023 in WA/5985/2023	DIPU KUMAR DAS Versus UNION OF INDIA AND 7 ORS.	MR. N J KHATANIAR P BORAH	MR. N DEKA(R-2,3,4 AND 5) MR H K DAS (r-6,7) MR. M GOGOI (R-2,3,4 AND 5) MR. U PATHAK (r-6,7) MS E CHOUDHURY(R-2,3,4 AND 5) MR N K SARMA (r-6,7) DY.S.G.I.
	WITH WA/5985/2023 (Filing Number)	DIPU KUMAR DAS Versus UNION OF INDIA AND 7 ORS. E	MR. N J KHATANIAR	
15	I.A.(Civil)/3581/2023 in WA/397/2023	ARIF UDDIN, Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MS M DAS	MR N SARMA SC, SEC. EDU.
	WITH WA/397/2023	NIRON CH BORAH Versus THE STATE OF ASSAM AND 5 ORS. A	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA MR N SARMA MR M MONDAL	MR. D A KAIYUM (R-4, 5) MR. M S MONDAL (R-4, 5) SC, SEC. EDU.
16	PIL/5/2024 FIXED	RATON HOJAI AND 8 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, PWD SC, N C HILLS
17	WA/52/2024	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS. B	MR. P MAHANTA MR. R B GOHAIN MS P BORA MS C DAS	SC, ELEM. EDU GA, ASSAM MR. B K DAS MR. D DEKA (R-7) FOR CAVEATOR
18	WA/53/2024	BIPLAB MEDHI Versus THE STATE OF ASSAM AND 4 ORS. F	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PWD

19	WA/77/2024	FOOD CORPORATION OF INDIA AND 3 ORS. Versus SAIFUR RAJA CHOUDHURY	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	
20	WA/82/2024	THE STATE OF ASSAM AND ANR Versus KAMAL DIHINGIA AND 3 ORS.	MR. D NATH SR. GA, ASSAM	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
21	WA/396/2023	SUMITRA DEWRY AND 60 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
22	WA/101/2024 CAVT. NO.03162/024, FIXED	NAREN CHANDRA DEKA Versus KALYAN DAS AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. JYOTIRMOY ROY MR. S SARMA (R-1) MR. S SARMA (R-1) MR. R HAZARIKA (R-1) MR. C CHAKRAVARTY (R-1) MR D DAS (R-1) MR D DAS (R-1) MR B P SARMAH (R-1) B SAHA (R-1) SC, SEC. EDU. MR. JAYANTA ROY (R-1) FOR CAVEATOR
23	WA/115/2024 FIXED	MAHESHWAR GOUR Versus DINESH MILI AND 7 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	MS S BHATTACHARJYA (R-1) GA, ASSAM MR N SARMA (R-1) MS. K VERMA (R-1) SC, EXCISE DEPTT.
24	WA/133/2024	STATE OF ASSAM AND OTHERS Versus DILSHAD AHMED LASKAR AND 5 ORS	MR. D NATH SR, GA, ASSAM	MR H R A CHOUDHURY (r-1) MR F U BARBHUIYA (r-1) MS S DAS (r-1)
25	WA/140/2024	THE STATE OF MIZORAM AND 4 ORS Versus SMTI LALTHANGKIMI AND 106 ORS	MR. A K SARMA MS. P BHATTACHARYA MR H J TAMULI ADDL. A.G., MIZORAM GA, MIZORAM	MR. P D NAIR MR G ALAM (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. H ROHMAN (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99) MR. D NAG (R1, R3, R6, R9-R33, R36, R38-R41, R43-R44, R46, R49, R52, R59-R60, R65, R67, R70, R72, R78-R84, R86-R89, R91, R93, R96-R99)
26	WA/144/2024	PRADIP BORGHAIN AND 85 ORS Versus THE STATE OF ASSAM AND 4 ORS A	MS P RABHA M AHMED	SC, HEALTH
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
27	PIL/78/2023	TAREK AKTAR ANSARI Versus UNION OF INDIA AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. SAIFUL ISLAM	GA, ASSAM MR. R K D CHOUDHURY DY.S.G.I. SC, ECI
28	C.Ex.App./1/2024	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S MELET SCHLOESING LABORATORIES INDIA	MR. S C KEYAL	MR. D SAHU MR. R S MISHRA MS M GOGOI

29	WA/64/2024	JAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. K N CHOUDHURY MR. R M DEKA MR. L GOGOI	SC, P AND R.D. GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
30	PIL/66/2021	LAKHESWAR DEORI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. M SARANIA MR. I U CHOWDHURY	GA, ASSAM MR M R ADHIKARI (INTERVENORS) R-5 to 8) SC, REVENUE
31	PIL/70/2022	RENSING BEY Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM MR. K K PARASAR (r-3) DY.S.G.I. SC, K A A C
32	WA/199/2022	AJIT KUMAR DAS Versus STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	GA, ASSAM MS. M BHATTACHARJEE (r-3,4) MS. P DASGUPTA (r-3,4)
33	WA/246/2023	PASHAN ALI AND 11 ORS. Versus THE STATE OF ASSAM AND 8 ORS. E	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN MR. B HUSSAIN	MR. P J SAIKIA, SR. ADV (r-5 to 9) MR. J I BORBHUIYA (r-4) MR. L MOHAN (r-4) MRS. K H CHOUDHURY (r-4) MS M NIROLA (r-5 to 9) SC, SEC. EDU.
WITH				
34	WA/332/2022	SHYAM SUNDER BORAH AND 4 ORS. Versus THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.
35	WA/432/2023	MADHURI BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR S BORTHAKUR (r-6) MR. A J RAJKHOWA (r-6) SC, SEC. EDU.
36	WA/94/2024 FIXED	SUKCHAN ALI AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
WITH				
37	WA/74/2024	ABUL KALAM AD 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
38	PIL/19/2022	JAVED ALI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r-3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)
39	PIL/40/2023	ANIMESH DEY AND 9 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR D HUSSAIN	MR. JYOTIRMOY ROY (R-9,10) MR. S BARUAH (R-6) MR. S R GOGOI (R-9,10) MR. S R GOGOI (R-9,10) MRS S BARUAH (R-1) C. SARMAH (R-9) J SAIKIA(R-9) DY.S.G.I. SC, PCB SC, FOREST
40	WP(C)/7408/2023	SUBILAL NARZARY AND ANR Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
41	WP(C)/392/2024 FIXED	SMT. JOYANTA HOJAI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO

42 [WP\(C\)/2919/2018](#)
FIXED

PRAFULLA GOVINDA BARUAH
Versus
THE STATE OF ASSAM AND ANR.

MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN

GA, ASSAM
ADVOCATE GENERAL

WITH
43 [WP\(C\)/283/2024](#)

ANVEEKSHA VARMA
Versus
THE STATE OF ASSAM AND ANR

MR. K N CHOUDHURY
MR. D J DAS
MS N MAHANTA
N GAUTAM
MS SABINA AHMED

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR****COURT NO: 2****[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/52/2023	BISWADEEP KAR PURKAYASTA Versus SURANJANA SENAPATI	MR. R A CHOUDHURY MR. R A MAZUMDER	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH MR B KAUSHIK
2 WP(C)/3713/2023	NAYAK AMRITANAND Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, HIGHER EDU SC, APSC SC, U G C
3 WP(C)/5089/2023 FIXED	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MS. R DEKA	GA, ASSAM SC, EDU SC, G U
WITH I.A.(Civil)/3002/2023 in WP(C)/5089/2023	PROJECT CHAMATA EDUCATIONAL SOCIETY Versus THE STATE OF ASSAM AND 14 ORS	MR. S C KEYAL MS. R DEKA	GA, ASSAM SC, EDU SC, G U
4 WP(C)/5262/2023	THE PRESIDENT, THE SCHOOL MANAGING COMMITTEE OF MILAN MEM KASIMPUR SCHOOL AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
5 WP(C)/7499/2023	BALICHAPORI M.E.M. SCHOOL Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR. P DEKA	SC, ELEM. EDU GA, ASSAM SC, SSA
6 WP(C)/377/2024 FIXED	SAMSUDDIN KARI Versus THE STATE OF ASSAM AND 7 ORS	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
WITH WP(C)/350/2024	ABUL KALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU
WITH WP(C)/354/2024	MOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN MR N ZAMAN	SC, ELEM. EDU
WITH WP(C)/705/2024	MD. ASHIKUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN	SC, ELEM. EDU

10	WP(C)/1807/2024	PROF(DR) PRANJAL SARMA Versus THE DIBRUGARH UNIVERSITY AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	SC, DIB. UNIVERSITY
11	WP(C)/1915/2024	RAKTIM BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, SEC. EDU. SC, BTC
12	WP(C)/2366/2024	RESMA SULTANA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
ORDER NO STEPS				
13	WP(C)/3619/2022	BHASKAR JYOTI DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR K P PATHAK MS. S CHUTIA	SC, EDU
ADMISSION				
14	WP(C)/2889/2015 B/O	DR. TAPAN KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. A R BHUYAN	MR. R MAZUMDAR (SC, HIGHER EDUCATION(R-1 to 4)) MR. K GOGOI (R-1 & 2) MR. A CHALIHA, SC, FINANCE DEPTT. (R-5)
15	WP(C)/6858/2017	DR. BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
16	WP(C)/3877/2018	SMTI. DULUMANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU
17	WP(C)/2826/2019 FIXED	ABDUL BAREQUE MIAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. I HUSSAIN SC, EDU MR. J GOGOI, SC, Higher Education Dpt. SC, FINANCE SC, G U SC, U G C
18	WP(C)/7178/2019 Cont.Cas(C) 597/2002(D/O), FIXED	HAREKRISHNA SARMA AND 25 ORS. Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K K DEY MR V K BAROOAH	SC, HIGHER EDU SC, G U
19	WP(C)/1090/2022	DILIP DAS Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR J PAYENG MS. C BARMAN	SC, HIGHER EDU SC, G U
	WITH I.A.(Civil)/757/2023 in WP(C)/1090/2022	DILIP DAS, Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR J PAYENG MR J PAYENG MS. C BARMAN MS A PAYENG MS K TAYE	SC, HIGHER EDU SC, G U
20	WP(C)/5826/2022	ANJU RANI BAISHYA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR. N J GOGOI	GA, ASSAM MR. R SARMA (R-3) MS. S. BISWAS (R-3) SC, SEBA
21	WP(C)/6910/2022 FIXED	ABDUL WAHAB Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, AG MR. S K MEDHI SC, SEC. EDU. SC, TREASURY
22	WP(C)/7030/2022 FIXED	DR. DIMPLE DOLEY Versus THE DIBRUGARH UNIVERSITY AND 5 ORS	MR K BHUYAN MR N ISLAM MS. A KALITA	MR. R MAZUMDAR MR H BEZBARUA
23	WP(C)/425/2023 CAVT. NO.00642/023,	MADHAB BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. S K DAS MR R KARIM	MR K K MAHANTA (Sr. Advocate) SC, SEC. EDU. FOR CAVEATOR

24	WITH WP(C)/2638/2017 CAVT. NO. 599/2017	MADHAB BHUYAN, Versus THE STATE OF ASSAM and 6 ORS.	MR.S K DAS MR R KARIM	MRS B JAIN (R.No.5) MR. N J GOGOI(R.No.5) MR. K M MAHANTA (r-7) MS N BEGUM (r-7) MR S GAUTAM (r-7) MS N BORDOLOI(R.No.6) MR. N J KHATANIAR, SC, SEC. EDU.
25	WP(C)/817/2023	GIRIDHARI AGARWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	MR. M DUTTA (R4) MR. M ISLAM (R4) SC, SEC. EDU. SC, G U
26	WP(C)/1513/2023 FIXED	TARANI BAISHYA @ TARANI KANTA BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR H BARUAH MR P P PHUKAN	SC, HIGHER EDU
27	WP(C)/3481/2023	NAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
28	WITH WP(C)/3009/2023	SRIMATI JURI PRABHA MAZUMDAR Versus THE STATE OF ASSAM AND 9 ORS.	MR. M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
29	WITH WP(C)/3483/2023	NIPUL TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
30	WP(C)/4067/2023 B/O	GUNAWATI PANYANG @ GUNAWATI PANYANG MORANG Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K NEOG	SC, ELEM. EDU GA, ASSAM
31	WP(C)/4843/2023 CAVT. NO.09352/023, B/O, WITH CAVT. 935/2023	MD. MAZID ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA(CAVEATOR) SC, EDU
32	WITH WP(C)/5584/2023 CAVT. NO. 09352/023,	MAZID ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	MR. S HAZARIKA (FOR CAVEATOR) SC, SEC. EDU.
33	WP(C)/6585/2023 B/O	DEEPAK DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	SC, ELEM. EDU MR S C DAS (R-5) P BURAGOHAIN (R-5) MR. C. SHIL (R-5) SC, BTC
34	WP(C)/686/2024 FIXED	MASEB ALI Versus THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
ORDERS				
35	Cont.Cas(C)/459/2014	RAMESH DIHINGIA and 3 ORS. Versus PRITAM SAIKIA and 2 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	MR.N SARMA MR.R M DAS(R-2&3) MR.D SAIKIASr.Adv.R-4 MR.A DEKA(R-4) MS.P CHAKRABORTY
36	WITH MC/3549/2014 in Cont.Cas(C)/459/2014	RAMESH DIHINGIA and 3 ORS. Versus RAMESH CHANDRA JAIN and 2 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	MR.R MAZUMDAR(R-1) MR.D DAS(R-1) MRSA VERMAR-1
	Cont.Cas(C)/520/2016 FIXED	MUHIM KONWAR Versus PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)

37	Cont.Cas(C)/506/2017	SARADA TALUKDAR Versus PREETAM SAIKIA and ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MRS. P BHARADWAJ MR. T N SRINIVASAN	MR. D SAIKIA (R-1) MR. K K DUTTA (R-1) MR. A DEKA (R-3)(R-4)
38	Cont.Cas(C)/452/2018	SYED FARUK HUSSAIN KHAN Versus PRITOM SAIKIA AND 3 ORS.	MRS. K DEVI MR. M SARMA MS D DAS MS R P BARUAH	MR. A DEKA (R2) MR B KAUSHIK (R3) MS. A KAPINJAL (R3) MR. S HAZARIKA (R3)
WITH				
I.A.(Civil)/1733/2021				
in Cont.Cas(C)/452/2018				
39	Cont.Cas(C)/496/2019 WP(C) 7804/2016 WP(C) 864/2009(D/O)	SAYED FARUK HUSSAIN KHAN Versus PRITOM SAIKIA AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	MR. A DEKA (R2) MR B KAUSHIK (R3) MS. A KAPINJAL (R3) MR. S HAZARIKA (R3)
39	Cont.Cas(C)/496/2019 WP(C) 7804/2016 WP(C) 864/2009(D/O)	ALL B.T.A.D. SCHOOL MOTHER TEACHERS' ASSOCIATION AND ANR. Versus ALOK KUMAR, IAS AND ORS.	MR. K N CHOUDHURY MR P SARMA	MS M HAZARIKA MR. D SAIKIA (R- 9,11,16,17) MR. D MOZUMDER MS B BHUYAN (R-4) MR S M T CHISTIE MR S M T CHISTIE MR. B CHOUDHURY (R11, r-14) MR. A K BHUYAN MR. A K BHUYAN MS. B BHUYAN MR. S P BHATTACHARJEE MS. R B BORA MS. R B BORA MR R DHAR MR. S BORA (R-9,16) MR. R MAZUMDAR MR. D P BORAH(R-12) MR. R DUBEY (R-13) MR. P K BORAH (R2) MR. B GOGOI (r-17) MS. M DEVI (r-18) MR. A DAS (r-18) MS. N CHOUDHURY MS. N CHOUDHURY MR P NAYAK (r-14) MR P NAYAK (r-14) MS. P PATHAK MS. A B KAYASTHA (R-13) MR. M BORAH MR. M BORAH MR. A N I HUSSAIN (R-13) MR B KAUSHIK MR B KAUSHIK MS. S KHOUND MR. K P PATHAK (R2) MR. S BISWAS MS B BORA(R-5,6) MR A CHALIHA (r-14) MS. Y S PHOM MR A TALUKDAR MR A TALUKDAR MR U GHOSH (R-12) SC, BTC SC, WPT AND BC
WITH				
I.A.(Civil)/895/2020				
in Cont.Cas(C)/496/2019				
WITH				
I.A.(Civil)/788/2021				
in Cont.Cas(C)/496/2019				
		ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION AND ANR. Versus KUMAR SANJAY KRISHNA, IAS	MR P SARMA	
		ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION AND ANR. Versus BIJOYA CHOUDHURY	MR P SARMA	

	WITH I.A.(Civil)/789/2021 in Cont.Cas(C)/496/2019	ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION AND ANR. Versus AMAR JYOTI BARMAN	MR P SARMA	
	WITH I.A.(Civil)/791/2021 in Cont.Cas(C)/496/2019	ALL B.T.A.D. SCHOOL MOTHER TEACHERS ASSOCIATION AND ANR. Versus SIDDHARTHA SINGH	MR P SARMA	
40	WP(C)/6071/2019	CHANDAN SIAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H RAHMAN MRS. S BORPATRA GOHAIN MR I HASIEB	SC, HIGHER EDU
41	Cont.Cas(C)/149/2020 FIXED	R.K.CHANDRA SENA SINGHA Versus PREETAM SAIKIA AND 5 ORS.	MR. U K GOSWAMI	MR S M T CHISTIE MR. P K BORAH (R1) MS. N PHUKAN (R1)
42	Cont.Cas(C)/163/2020 WITH WP(C) 1421/18 REV.PET 35/2020 (BOTH D/O), FIXED	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
43	WITH Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN
44	Cont.Cas(C)/59/2021 B/O	PUSPANJALI MOZINDAR Versus BIJOYA CHOUDHURY, ACS AND ANR.	MR. S N TAMULI MS. A BEGUM	
45	Cont.Cas(C)/202/2021 FIXED	SHYAMAL DUTTA Versus BIJOYA CHOUDHURY ACS AND ANR.	MR H GUPTA	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. A PHUKAN (R-2)
46	WP(C)/7044/2022 B/O	BHASKAR HAZARIKA Versus THE ASSAM AGRICULTURAL UNIVERSITY, JORHAT AND 4 ORS	MR. M DUTTA MS S DEV	SC, AAU
47	Cont.Cas(C)/413/2023 B/O	JADAV BORAH AND 3 ORS. Versus NARAYAN KONWAR AND 5 ORS	MS. B BHUYAN MRS. R S DEURI MS P.BORAH MS M.CHAKRABORTY	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1) MR. A PHUKAN (r-1)
48	Cont.Cas(C)/445/2023	PRASUN CHANDA Versus NARAYAN KONWAR AND 5 ORS.	DR G J SHARMA MR S NATH	MR S M T CHISTIE (R-1,5,6) MS K DAS (r-1)
49	WP(C)/6637/2023 B/O	PHATIK BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
50	WP(C)/6921/2023 FIXED	SANTANU SEN Versus THE STATE OF ASSAM AND 5 ORS.	MR G BAISHYA MS. P DAS	SC, HIGHER EDU SC, BTC
51	Cont.Cas(C)/167/2024 B/O	GITALI BORDOLOI DAS Versus NARAYAN KONWAR AND 3 ORS.	MR. B CHETRI	
52	WP(C)/388/2024	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH AND F W
HEARING				
53	WP(C)/3770/2021 FIXED	DIBYAJYOTI BORAH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)

54	WITH WP(C)/5610/2022	JYOTISHMOY BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
55	WITH WP(C)/1162/2023	DR. BHASKAR JYOTI SARMAH AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. R DEKA MR. S S GOSWAMI MR. P G BHAGAWATI	SC, HIGHER EDU SC, AG

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	W.P.(CrI.)/9/2024 FIXED	RUPA BORAH Versus THE STATE OF ASSAM 9 ORS	MS. T SOM MR. P TELI	GA, ASSAM
2	W.P.(CrI.)/12/2024	LHINGNEICHONG HAOKIP Versus THE UNION OF INDIA AND 2 ORS	M K BORAH MS. P. KASHYAP	DY.S.G.I. PP, ASSAM SC, NCB
3	WP(C)/365/2024 WITH LCR	JAHAR ALI @ JAHAR ALI PRAMANIK Versus THE UNION OF INDIA AND 5 ORS	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/585/2024	MURSHIDA BEGUM @ MUKLESA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/744/2024	ANSER ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/810/2024	FULJAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/868/2024	MUSTT. FATEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
8	WP(C)/886/2024	MUSSTT. REJIA KHATUN @ REJIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/1203/2024 WITH LCR	MD. SULTAN KHAN Versus UNION OF INDIA AND 5 ORS	MR. D K BAGCHI MS. N A CHETIA	GA, ASSAM DY.S.G.I. SC, F.T
10	WP(C)/1767/2024	SAMIM ALI @ MD SAMIM @ SAMIM Versus THE UNION OF INDIA AND 5 ORS	MR. R SARMA MAHIBUR RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

11	WP(C)/2367/2024	AFRUJA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR B CHOUDHURY	GA, ASSAM MRS P BARUA DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
12	WP(C)/1603/2017 WITH LCR	FAKRUL ISLAM Versus THE UNION OF INDIA and 5 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/2757/2017 WITH LCR	KISHOR BARMAN Versus THE UNION OF INDIA and 3 ORS.	MR.N N KARMAKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/3188/2017 WITH LCR	AMELA KHATUN and 5 ORS. Versus THE UNION OF INDIA and 5 ORS.	MD.A J ATIA MS.J MARIYAM	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/3194/2017 WITH LCR	MINU DAS Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.J BORAH MS.A DAS MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/3449/2017 WITH LCR	STATE OF ASSAM and ANR. Versus MUSTT. FULMALA BEGUM	MR.B N SARMA MR.S C KEYAL SC, C G S C ASSTT.S.G.I. SR. GA, ASSAM	MR.A A MONDAL MR.M U MAHMUD MR.B ISLAM MR.S HUSSAIN MR.S HOQUE MS.S DAS MR.M ALI
17	WP(C)/3755/2017 WITH LCR	ABDUL JALIL Versus THE UNION OF INDIA and 4 ORS.	MS.N BARUAH MS.P BARUAH MR.K SINGHA MR.D GOGOI	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
18	WP(C)/3789/2017 FIXED, WITH WP(C)/3785/2017 (D/O)	AKLIMA KHATUN Versus THE UNION OF INDIA and 9 ORS.	MR.M R KHANDAKAR	GA, ASSAM SC, ASEC SC, ELECTION COMMISSION. ASSTT.S.G.I.
19	WP(C)/4371/2017 WITH LCR	AJGAR ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/4661/2017 WITH LCR	LUTFOR RAHMAN and 6 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/4952/2017 WITH LCR	CHITTA RANJAN GHOSH Versus THE UNION OF INDIA and 3 ORS.	MR.B D DAS MR.H K SARMA MS.R DEKA	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
22	WP(C)/5187/2017 WITH LCR	SUKURJAN BIBI @ SOLEMA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MRS R BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/6271/2017 WITH LCR	MAJAT ALI KARI@ MOJAT ALI KARI Versus THE UNION OF INDIA and 4 ORS	MR A A DEWAN MR.J ISLAM MR.T MOHAMMAD MR S MISHRA MS P PHUKAN	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/6272/2017 WITH LCR	LAL MAHAMMAD Versus THE UNION OF INDIA and 5 ORS	MS.M GOGOI MS.J A KHANAM MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/6385/2017 WITH LCR	FAZILA KHATUN @ FOJLATUN NESSA Versus THE STATE OF ASSAM 3 ORS	MR.S K GHOSH MS.F AHMED	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/6405/2017 WITH LCR	CHEKHAYATULLAH Versus THE UNION OF INDIA and 4 ORS.	MR.H R KHAN MR.N ISLAM MS.N GOSWAMI MS.L DAS	GA, ASSAM ASSTT.S.G.I.

27	WP(C)/6421/2017 WITH LCR	ABDUL KADDUS Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.H AHMED MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/6499/2017 WITH LCR	MUSSTT. AMBIYA KHATUN @ AMBIYA KHATOON Versus THE UNION OF INDIA and 4 ORS.	MR.M RAHMAN MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/6515/2017 WITH LCR	ANJUMA BIBI @ ANJUMA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M HAQUE MR.M SAIKIA	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/6562/2017 WITH LCR	ROSHIDA KHATUN @ ROSHIDA BIBI Versus THE UNION OF INDIA AND 3 ORS	MR.R ISLAM MD.M Z SHAH MR.R ALI	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/7175/2017 WITH LCR	NANI GOPAL DAM Versus THE UNION OF INDIA and 4 ORS	MR.B J MUKHERJEE MR. S BISWAS	GA, ASSAM ASSTT.S.G.I.
32	WP(C)/7210/2017 WITH LCR	ABDUL BARIK Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
33	WP(C)/7240/2017 WITH LCR	HUSSAIN ALI @ HUSSEN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MRSR BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.
34	WP(C)/391/2018 WITH LCR	ABDUL KHALEK@ABDUL KHALEK MONDAL@ABDUL MALEQUE@A KHALEK MONDAL Versus THE UNION OF INDIA	MR. J AHMED MR. M HOQUE MS. S R SAIKIA MS. M AHMED	ASSTT.S.G.I.
35	WP(C)/395/2018 WITH LCR	JATINDRA MANDAL @ JATIN MANDAL Versus UNION OF INDIA	MR. S ALIM MR. A T SIKDER MR. B HUSSAIN	ASSTT.S.G.I.
36	WP(C)/402/2018 WITH LCR	RUP BHANU KHATUN Versus THE UNION OF INDIA	MR. A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	ASSTT.S.G.I.
37	WP(C)/454/2018 WITH LCR	TAJUDDIN Versus UNION OF INDIA	MR M AHMED	ASSTT.S.G.I.
38	WP(C)/844/2018 WITH LCR	MUSSTT. MAMTAZ BEGUM Versus THE UNION OF INDIA AND ORS.	MD. R ALI MR. A M KHAN MR A HAQUE MR N RAHMAN	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
39	WP(C)/54/2019 WITH LCR 3 FILES	MD. AHED ALI AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MS G PARMAWI MR S Z AHMED MS. D BORA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
40	WP(C)/3982/2019 WITH LCR	LAKSHMAN KR. RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. K BAISHYA MR D SAIKIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
41	WA/142/2024 WITH OFFICE NOTE	ABDUR RAHIM Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	GA, ASSAM SC, SEC. EDU.

ORDERS

42	Review.Pet./111/2021 IN WP(C)/3889/2019 (D/O)	SANGSHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC A W AMAN MR SARFRAZ NAWAZ ASSTT.S.G.I. SC, ECI SC, F.T
43	W.P.(Cri.)/1/2023 FIXED	SMT. NENGVAH KHONGSAI AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.
44	I.A.(Civil)/857/2024 FIXED, WITH LCR in WP(C)/7294/2023	MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ ISMAIL ALI Versus THE UNION OF INDIA AND 5 ORS	MR S HOQUE M ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/7294/2023	MD ISMAIL HUSSAI @ ISMAIL HUSSAIN @ ISMAIL ALI Versus THE UNION OF INDIA AND 5 ORS	GA, ASSAM MR S HOQUE M ISLAM SC, ECI SC, F.T	DY.S.G.I.
HEARING				
45	WP(C)/683/2017 FIXED, WITH LCR	DASARATH CH. DAS and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.B C DEKA MR.H DAS MS.C KHAKHLARY	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/958/2024	JAGADISH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
2	WP(C)/1326/2024	PRABIR NANDI Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM
3	WP(C)/1755/2024	M/S D. KUMAR AND SALES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
4	WP(C)/1756/2024	M/S D. KUMAR AND SALES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
5	WP(C)/1762/2024	JBL ELITE RESIDENCY FLAT OWNERS ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, S.M.B.
6	WP(C)/1769/2024	M/S D. KUMAR AND COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, P H E SC, FINANCE
7	WP(C)/1798/2024	M/S D. KUMAR AND COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M SARMA	SC, FINANCE SC, P H E
ADMISSION				
8	WP(C)/1700/2016	M/S NRIPEN CH. NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.K N KALITA MS J BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM SC, BTC
9	WP(C)/1783/2016	MD. ABDUL SAMAD and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR. P KATAKI MS. R BEGUM	GA, ASSAM
10	WP(C)/3023/2017	GAURI KUMAR PACHANI Versus THE STATE OF ASSAM and 2 ORS.	MR.P J SAIKIA MR.R GOGOI MS.D DUTTA	GA, ASSAM MR. D NATH, SENIOR G.A., ASSAM SC, PWD

11	WP(C)/3129/2017	KUMAR CHANDRA BISWAS Versus THE ASSAM POWER DISTRIBUTION CO. APDCL and 5 ORS.	MR.A T SARKAR MR.K RAHMAN MR.T AHMED	GA, ASSAM SC, APDCL MR. A K GUPTA (R 6) MR. R S MISHRA MR. R S MISHRA
12	WP(C)/5059/2017	CHAMPAK SING RAY Versus THE UNION OF INDIA and 6 ORS.	MR.S K ROY MRS M ROY	GA, ASSAM MS.R BARUAH MS.M CHATTERJEE MSK KALITA MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
	WITH			
13	WP(C)/4958/2017	RAJIB RAY Versus THE UNION OF INDIA and 6 ORS.	MR.S K ROY MRS M M ROY	GA, ASSAM MS.R BARUAH MS.M CHATTERJEE MS K KALITA MRS.U CHAKRABORTY SC, NF RLY MS.M ACHARYYA
	WITH			
14	WP(C)/4974/2017	SHIBEN CHANDRA ROY Versus THE UNION OF INDIA and 5 ORS.	MR.S K ROY MRS M ROY	GA, ASSAM MR.H K DAS MR.D J DAS SC, NF RLY
15	WP(C)/5314/2017	MD. ZIARUL HOQUE Versus THE STATE OF ASSAM and 5 ORS.	MR.A MANNAF MR.A A AHMED MS.F BEGUM	GA, ASSAM
16	WP(C)/6216/2017	PRADIP SWARGIARY Versus THE STATE OF ASSAM AND 28 ORS	MR.N J KHATANIAR	GA, ASSAM MR. D GOGOI (R 5 TO 29) SC, EXCISE DEPTT. MR. S BARTHAKUR (R 5 TO 29)
17	WP(C)/6528/2017	M/S. MANISH ENTERPRISE Versus THE STATE OF ASSAM and 2 ORS.	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE MR. M R CHOUDHURY	SC, P AND R.D. GA, ASSAM
18	WP(C)/6848/2017 CAVT. NO. 1508/17 WITH LCR	MANAGEMENT OF PERTABGHUR TEA ESTATE Versus THE SECRETARY, AKHIL BHARATIYA CHAH MAZDOOR SANGHA and ANR.	MR.S N SARMA MR.K KALITA MR.K M HALOI MS.T DEURI MR.A JAHID	MR.A BARUAH FOR CAVEATOR
19	WP(C)/6967/2017	M/S. BRAHMAPUTRA BUILDERS Versus THE STATE OF ASSAM and 4 ORS.	MR.S SINHA	SC, WATER RESOURCE
20	WP(C)/7400/2017	M/S KAILASHPATI CEMENT LTD. Versus THE STATE OF ASSAM and 10 ORS.	MR.Y DOLOI MR.A DEB MR. T DEURI MR.K K GOSWAMI MRS. R S DEURI MR.S Z RAHMAN	SC, APDCL MR. P N GOSWAMI
	WITH			
21	WP(C)/7409/2017	M/S. KAILASHPATI CEMENT LTD. Versus THE STATE OF ASSAM and 9 ORS.	MR.Y DOLOI MR.A DEB MR. T DEURI MR.K K GOSWAMI MRS. R S DEURI MR.Z RAHMAN	SC, APDCL MR. P N GOSWAMI
22	WP(C)/8154/2017	M/S. SANYEEJI ISPAT LTD. and ANR. Versus ASSAM POWER DISTRIBUTION CO. LTD and 6 ORS.	MR.S P ROY MS.N RAI MRA K RAI MR. A C RAY MR.R P N SINGH MR.T R ROY MR. C P SHARMA	SC, APDCL MR. P N GOSWAMI
23	WP(C)/8199/2019 WP(C) 8427/19 (D/O)	RUPALI SELF HELP GROUP Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MR. H P NEOG	MR. D DAS SR. ADV GA, ASSAM MR S KROUND

24	WP(C)/2429/2020 FIXED	THE EXECUTIVE DIRECTOR, NE ZONE, FCI AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR B K SINGH	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA ASSTT.S.G.I.
	WITH			
25	WP(C)/2092/2021	JOGEN BORO AND 5 ORS Versus EXECUTIVE DIRECTOR (NEF ZONE) FOOD CORPORATION OF INDIA AND 2 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR B K SINGH MS J SARMAH ASSTT.S.G.I.
26	WP(C)/953/2021 FIXED	SAHELI DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MR. A BHATTACHARJEE	GA, ASSAM SC, EXCISE DEPTT.
27	WP(C)/3877/2021	M/S VISION ISPAT PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI
28	WP(C)/181/2023	TAFARJUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	GA, ASSAM SC, WATER RESOURCE
29	WP(C)/6426/2023	PRIYODOURSHI CHAKMA AND 136 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	SC, FOREST SC, K A A C SC, REVENUE
		ORDERS		
30	Cont.Cas(C)/609/2022	NRIPEN DAS Versus PABAN KUMAR BORTHAKUR AND 3 ORS	MR MINTU SAIKIA	MR. D SAIKIA (r-2) MS. K PHUKAN (R4) MR. R BORPUJARI (R-2) MS. M DEVI (R-1) MR. A DAS (R-1) MS P TAMULI(R4) MS. N BORDOLOI (r-2)
31	Cont.Cas(C)/639/2022	CHARAN BORGAYARY Versus ANURAG GOEL AND ANR.	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (R-2) MS. R B BORA (R-2) MR. S R RABHA (R-2)
32	Cont.Cas(C)/643/2022	FAZLUL MANNAN Versus ANURAG GOEL AND ANR.	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (R-2) MR. B CHOUDHURY (R-2) MR. S BORA (R-2)
33	Cont.Cas(C)/661/2022	MD. NURUL HOQUE Versus ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (r-2) MR. B CHOUDHURY MR. S BORA (r-2) MR P NAYAK MR. R K MUSHAHARY (r-2)
34	Cont.Cas(C)/663/2022	FAZLUL MANNAN Versus ANURAG GOEL AND ANR.	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (r-2) MR. S BORA(r-2) MR. S R RABHA(r-2)
35	Cont.Cas(C)/674/2022	MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1,2) MR. B CHOUDHURY (r-1,2) MR. S BORA (r-1,2) MR P NAYAK MR. R K MUSHAHARY
36	Cont.Cas(C)/687/2022	JADAB KR DAS Versus ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MS. D MAHANTA MR A CHETIA MS. L DAS	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. R K MUSHAHARY (R-2)

37	Cont.Cas(C)/696/2022	MANIK BRAHMA MUSHAHARY Versus ANURAG GOEL	MR. A BORO MS. D MAHANTA	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S R RABHA (r-2)
38	Cont.Cas(C)/699/2022	SUBAL CHANDRA SAHA Versus ANURAG GOEL, IAS AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA	
39	WP(C)/1073/2024 FIXED	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM, MS. M M KOTOKY SC. AH&VD (for R/p No. 1 to 4)

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 Crl.Pet./931/2019 WITH LCR 5 FILES	AKHIL GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
2 Crl.Pet./1289/2019 WITH LCR 4 FILES	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR. D GOGOI	PP, ASSAM
3 WP(C)(Suo Moto)/3/2020	DESIGNATED COURTS FOR MPs/ MLAs Versus STATE OF ASSAM		SC, AG MR. A. D. CHOUDHURY, ADDITIONAL ADVOCATE GENERAL,MIZORAM. (Resp. Nos. 3, 7 & 10) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. D. MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (Resp. Nos. 1, 5, 9 & 13) MS. M KECHII, LEARNED SR. GA ADV., NAGALAND
4 Crl.Pet./228/2020 WITH LCR 1 FILE	SMTI. RINIKI BHUYAN SARMAH Versus THE STATE OF ASSAM AND 13 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK MS. N BORDOLOI MR. A PHUKAN	MR. T DEURI (R-2) MS T WAPANGLA (R-2) PP, ASSAM
5 Crl.Pet./483/2022 WITH LCR 1 FILE	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM

6	Crl.Rev.P./57/2023	SOMEZ ALI @ SOMEZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR MR. D BORAH	MR. J AHMED (R-2 to 5) MS A HUSSAIN (R-2 to 5) MR Z RAHMAN (R-2 to 5) R BEGUM (R-2 to 5) H G DAISY (R-2 to 5) MR. R ISLAM PP, ASSAM
ORDERS				
7	Crl.Pet./732/2015	AKHIL GOGOI and 9 ORS Versus THE STATE OF ASSAM AND ANR	MR.T DEURI MR.K GOGOI MR.S BORTHAKUR	PP, ASSAM(R1)
8	Crl.Pet./517/2016	NITUMONI SAIKIA and 3 ORS Versus AKHIL GOGOI	MR.P N GOSWAMI MR.I KALITA	
9	Crl.Pet./1134/2018	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
10	Crl.Pet./929/2022	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
11	Crl.Pet./930/2022 WITH LCR 3 FILES	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
12	Crl.A./46/2023 1 Y 5 M 0 D :WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	RAKESH ROY Versus THE STATE OF ASSAM AND ANR.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
13	Mat.App./69/2023 WITH OFFICE NOTE, B/O	XXXXXXX Versus XXXXXXX	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS V V THANYU MS S JAIN
14	CRL.A(j)/96/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	LAKHINDAR URANG AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R S MISHRA	PP, ASSAM
15	Crl.A./355/2023 WITH OFFICE NOTE, LCR 9 FILES, P.B.-2, FIXED	BIJOY AMSE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
16	I.A.(Crl.)/7/2024 WITH LCR 3 FILES, FIXED in CrI.A./1/2024	JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR.	MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
	WITH Crl.A./1/2024	JUNMAYA SARKI @ MAILI Versus THE STATE OF ASSAM AND ANR.	MS. R HUSSAIN MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
HEARING				
17	Crl.Rev.P./230/2014 WITH LCR 19 FILES	DIRECTOR, C.B.I Versus RIPUN BORA and 2 ORS	MR.P N CHOUDHURY MR. R K D CHOUDHURY (ASSTT.S.G.I.) SC, CBI	MR.A M BORA MR.A M BORA MR. A CHAUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN MR.N BORAH
18	Crl.Pet./303/2015	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR	MR.B K MAHAJAN MS.P BORAH MR.S BORTHAKUR	MR. K N CHOUDHURY (R-2) MR. P P MEDHI (R-2) PP, ASSAM MR. J PATOWARI (R-2)
19	CRL.A(j)/35/2021 8 Y 3 M 6 D :WITH LCR 5 FILES, P.B.-2, FIXED	RISHIRAM SARMAH Versus THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6513/2023 FIXED	KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	
	WITH			
2	Cont.Cas(C)/743/2023	KALPANA MAZUMDAR Versus BABUL LEKHARU	MR. R MAZUMDAR MR H BEZBARUA	
	WITH			
3	Cont.Cas(C)/744/2023	KALPANA MAZUMDAR Versus SUBODH DAS	MR. R MAZUMDAR MR H BEZBARUA	
	WITH			
4	WP(C)/19/2024	KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	SC, KHADI AND VILLAGE INDUSTRIES BOARD
	WITH			
5	Cont.Cas(C)/219/2024 FIXED	ARUNA DUTTA AND ORS Versus APURVA CHANDRA AND ORS	MR. H ALI MRS H AHMED MS S DAS B BARMAN	
	WITH			
6	Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
	WITH			
7	Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
	WITH			
8	Cont.Cas(C)/209/2019	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
	WITH			
9	Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI

10	WITH Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
11	WITH Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
12	WITH Cont.Cas(C)/340/2019	PARUL DAIMARI AND 61 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
13	WITH Cont.Cas(C)/350/2019	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
14	WITH Cont.Cas(C)/550/2019	BHANUMATI BORO AND 54 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
15	WITH Cont.Cas(C)/452/2023	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS Versus RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)
16	WP(C)/743/2024	MRINAL SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR D K MEDHI P BORUAH	GA, ASSAM SC, P W D
17	WP(C)/1195/2024	DILWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM
18	WP(C)/1725/2024 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT SC, FINANCE
19	WP(C)/2365/2024	DIBAKAR RAMCHIARY Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, PWD ROAD GA, ASSAM
ADMISSION				
20	WP(C)/1854/2014 FIXED	LENIN MOCHAHARI Versus THE STATE OF ASSAM AND 10 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.H NATH GA, ASSAM SC, BTC
21	WP(C)/7767/2015 FIXED	MISS MITALEE KASHYAP Versus THE STATE OF ASSAM AND 4 ORS	MR.S J SARMA MR.S N ADHYAPAK MR.K DEVNATH	MR.M K CHOUDHURY(R-4) MR.S CHAMARIA MR.R BORPUJARI(R-5) MR.N BARUAHR-4 SC, INDUSTRIES & COMMERCE
22	WP(C)/1761/2019 FIXED	MAINUR ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DEY MR V K BAROOAH	MR. P. N. GOSWAMI (SC, FOREST DEPARTMENT) MR. S BISWAS (SC, FOREST DEPT. ADDL. AG, ASSAM
23	WP(C)/2388/2020	GOBINDA RAJBANGSHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BORAH MR. P KALITA MR. R PHUKAN MS M S CHOUDHURY	GA, ASSAM MR. B GOGOI SC, SOIL CONSERVATION DEPTT.
24	WP(C)/3008/2020	NETRAMONI BARUAH Versus THE BRAHMAPUTRA VALLEY FERTILIZER CORPN. LTD. AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA

	WITH I.A.(Civil)/1748/2020 in WP(C)/3008/2020	THE BRAHMAPUTRA VALLEY FERTILIZER CORPN. LTD. Versus NETRAMONI BARUAH	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MS. S GHOSH MR G K DEKA	MR. P K ROYCHOUDHURY
25	WP(C)/4336/2020 FIXED	RAJESH KUMAR GURUNG Versus UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.
26	WP(C)/1600/2021	SIRANJU KEWOT AND 13 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
27	WITH WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
28	WITH WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
29	WITH WP(C)/2640/2021	MAHESH SARMA AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
30	WITH WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
31	WITH WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
32	WP(C)/5482/2021 B/O	PANKAJ OZA AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH	GA, ASSAM
33	WITH WP(C)/3835/2023	PANKAJ OZA AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
34	WITH WP(C)/5525/2023	PANKAJ OZA AND 9 ORS Versus THE STATE OF ASSAM AND 77 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	GA, ASSAM
35	WP(C)/6581/2021 FIXED	SABITA BRAHMA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR B M DEKA MR M P DEKA MS D MAHANTA	SC, APDCL
36	WP(C)/557/2023 FIXED	IMTEYAZ AHMED SIDDIQUI Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
37	WP(C)/2829/2023 FIXED	PINKU DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	SC, EDU SC, SEBA SHRI T CHUTIA
38	WITH WP(C)/2831/2023	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	SC, SLRC SC, EDU SC, SEBA

39	WP(C)/3345/2023 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR H DAS D BARUAH	GA, ASSAM MR. A M KHAN (R-6) MR Z RAHMAN (R-6) MR S PRODHANI (R-6) K ZAMAN
40	WP(C)/3386/2023	MISS MOON RAI Versus THE STATE OF ASSAM AND 4 ORS	MR I HAQUE	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
41	WP(C)/4407/2023	JANMAJIT DAS AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
	WITH			
42	WP(C)/4268/2023	RATAN LAL NATH AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
43	WP(C)/4791/2023 FIXED	ANISUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR MOLLAH KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, P H E
44	WP(C)/5645/2023 FIXED	MUNLIEN CHOREI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM SC, FINANCE SC, REVENUE
45	WP(C)/6563/2023 B/O	HALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM MR. M HOQUE (r-5) MD A ALI (r-5)
46	WP(C)/667/2024 FIXED	MRITUNJAY SAIKIA Versus THE STATE OF ASSAM AND 13 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEBA
47	WP(C)/907/2024	PHANIDHAR PATIRI Versus THE UNION OF INDIA AND 7 ORS.	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MRS. R DEVI DY.S.G.I.
48	WP(C)/913/2024 B/O	RINA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR M BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
49	WP(C)/1030/2024 FIXED	ROKTIM HAZARIKA Versus THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY MS K DEKA	MR. S S ROY DY.S.G.I.
		ORDERS		
50	Cont.Cas(C)/582/2017 B/O	ARCHANA KALITA and 6 ORS Versus V.K. PIPERSONIA and 9 ORS.	MR.I ALAM MR.T SK	MR R DHAR MS. S KHANIKAR (R5) MS U DAS (R2, R5) ADDL. SR. GA, ASSAM
	WITH I.A.(Civil)/635/2022 in Cont.Cas(C)/582/2017	ARCHANA KALITA and 6 ORS Versus V.K. PIPERSONIA and 11 ORS.	MR.T SK	
51	Cont.Cas(C)/504/2020	GS-173517H SRI C CHANDRA KUMAR, J.E. (CIVIL) Versus DR AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. R K D CHOUDHURY MR. R K D CHOUDHURY MR. R K D CHOUDHURY
52	Cont.Cas(C)/583/2020	BANAJIT BARMAN Versus DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
	WITH			
53	WP(C)/4828/2023	BANAJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, HEALTH
54	Cont.Cas(C)/130/2021	GAJEN CHANDRA KALITA Versus RAKESH KUMAR AND 5 ORS	MR. R C SAIKIA MR S DAS	MR. D SAIKIA (R-6) MR. N UPADHAYAY MR. P N GOSWAMI MR. B GOGOI (R-6) MR A CHALIHA (R-6) SC, IRRIGATION

55	Cont.Cas(C)/161/2021	LAKSHAN TALUKDAR Versus RAKESH KUMAR AND 2 ORS	MR H TALUKDAR MR. R SARMA	MR. P N GOSWAMI MR. K P PATHAK
56	Cont.Cas(C)/132/2023	SHEKHAR JYOTI DUTTA Versus DIGANTA KUMAR BARUAH	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	
57	WP(C)/330/2023	MUSFIKUR RAHMAN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MR A RAZZAK	GA, ASSAM
58	Cont.Cas(C)/438/2023	BINOD SAIKIA Versus PABAN KUMAR BORTHAKUR AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM M R Sharma	MS. D S NEOG (r-2) MS. M DEVI (R-1) MR. A DAS (R-1)
59	Cont.Cas(C)/523/2023	MINTU DAS Versus PABAN KUMAR BORTHAKUR AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM M R Sharma	
60	Cont.Cas(C)/729/2023 FIXED	UMESH CHANDRA BARUAH Versus MEGHA NIDHI DAHAL, IAS	MR D K DAS MS. P BHUYAN S DAS	MR. D SAIKIA MR. S BORA
61	Cont.Cas(C)/745/2023 FIXED	SOURAV BARUAH Versus BHASKAR PEGU	MR P C DEY MR BASAB DEY	MR. D SAIKIA MR. B CHOUDHURY
62	WP(C)/2860/2023 FIXED	PULAK DAS Versus THE STATE OF ASSAM AND 43 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY	SC, P AND R.D. MR. K K HANDIQUE (r-12,20,28,39,44) MS P BORAH (r-12,20,28,39,44) MS A DAS (r-12,20,28,39,44)
63	I.A.(Civil)/743/2024 FIXED in WP(C)/2866/2022	PUTUL TALUKDAR Versus THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM GA, ASSAM MR S BHARALI MR. M DAS
	WITH WP(C)/2866/2022	PUTUL TALUKDAR Versus THE UNION OF INDIA AND 4 ORS	MR. D P CHALIHA MR L P SHARMA MS M ROY	GA, ASSAM MR S BHARALI MR. M DAS ASSTT.S.G.I. DY.S.G.I.
64	I.A.(Civil)/1092/2024 FIXED, WITH WP(C)/6330/2019 (D/O), WP(C)/6468/2019 (D/O) in WP(C)/6330/2019	CACHAR PAPER MILL OFFICERS AND SUPERVISORS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	D DAS D GUPTA	DY.S.G.I.
65	I.A.(Civil)/934/2024	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	D DAS	SC, C.G.C.
66	I.A.(Civil)/1155/2024 FIXED in WP(C)/1571/2022	ON THE DEATH OF KHAGEN SARMA Versus THE UNION OF INDIA AND 6 ORS	MS. P GARGO	DY.S.G.I. SC, A G V B
	WITH WP(C)/1571/2022	KHAGEN SARMA Versus THE UNION OF INDIA AND 6 ORS	MR. A KHANIKAR	MR. A GANGULY (r-2 to 7) MR. A DHANUKA (r-2 to 7) ASSTT.S.G.I. SC, A G V B
HEARING				
67	WP(C)/4431/2008 FIXED, WITH WP(C)/6765/2013 (D/O)	SUJIT KUMAR SINGHA AND ORS. Versus THE STATE OF ASSAM AND ORS	MR. M U MAHMUD (P5) MR.D SARMAH MR.K KONWAR MR. M DUTTA (AMICUS CURIAE) MR S H MAHMUD (P5)	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.

68	WITH WP(C)/1202/2013	BULU RAM ROY Versus THE STATE OF ASSAM AND 4 ORS	MSQ DUTTA MR. M DUTTA (AMICUS CURIAE) MR.A J HAZARIKA MS.B GOGOI MR H HOQUE	MR.S SAIKIA SC, PWD
69	WITH WP(C)/1650/2013	SANATAN BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA (AMICUS CURIAE) MR.G K DAS	MR.B AHMED SC, IRRIGATION
70	WITH WP(C)/2194/2013	SAMAN UDDIN LASKAR and 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
71	WITH WP(C)/7552/2013	SAHJAHAN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN G UDDIN MR A R BHUIYAN MR. M DUTTA (AMICUS CURIAE) MS. P ADHIKARI MR A K AZAD	SC, FINANCE MR.B AHMED
72	WITH WP(C)/4273/2016	MD. NAZIM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MRH I CHOUDHURY MRA R BHUYAN MR. M DUTTA (AMICUS CURIAE) MR H TALUKDAR	SC, FINANCE SC, IRRIGATION
73	WP(C)/4465/2021 FIXED	DIMPAL GAYARI, SI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. P P DUTTA MS P SARMA	GA, ASSAM
74	WP(C)/912/2022 FIXED	KOHINUR ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE
75	WITH WP(C)/1954/2022	KOHINUR ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/38/2024 B/O	BIPUL MALLA BARUAH @ BIPUL BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
2	WP(C)/1002/2024	BHANU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
3	WP(C)/1760/2024 FIXED	BIKASH KUMAR PATAR AND 16 ORS Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MS. B SARMA DY.S.G.I.
4	WP(C)/1992/2024	DHANESWAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. A PAUL MD. M. ALI MR. H GOGOI	GA, ASSAM SC, REVENUE
ADMISSION				
5	WP(C)/71/2021	SURJYA KANTA BORA Versus ASSAM URBAN WATER SUPPLY AND SEWAGE BOARD AND 2 ORS	MR. S C KEYAL	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R-1,2)
6	WP(C)/144/2021	BIDYUT KUMAR DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. D CHAKRABARTY	SC, AG SC, P H E
7	WP(C)/229/2021	AKBARUN NESSA Versus THE ASSAM STATE ELECTRICITY BOARD AND 6 ORS	MR. JUNM LASKAR MS. A AHMED	MR. P K ROY (R7) MR. S K CHAKRABORTY (R7) SC, APDCL MRS. A CHAKRABORTY (R7) MS. M DUTTA (R7)

8	WP(C)/1195/2021	LIPIKA DAS @ LIPIKA MAZUMDAR @ LIPIKA MAZUMDAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, AG SC, BTC SC, HEALTH SC, FINANCE
9	WP(C)/1237/2021	DR MANOJ KUMAR BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A AHMED MS. D GOSWAMI	SC, HEALTH AND F W
10	WP(C)/1482/2021 FIXED, WITH WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
11	WP(C)/1979/2021	CHALJATHANG THADOU Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
	WITH			
12	WP(C)/1868/2021	BANGSO BODO Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, FINANCE SC, SOIL CONSERVATION DEPTT.
	WITH			
13	WP(C)/1982/2021	JACOB RONGPHER Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
	WITH			
14	WP(C)/1985/2021	SARAN SINGH PHANGSO Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
	WITH			
15	WP(C)/1989/2021	CHANDRA SINGH TAKBI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
16	WP(C)/2604/2021	ROSHNA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, AG MR. R K TALUKDAR MR. R K TALUKDAR SC, FINANCE
17	WP(C)/3216/2021	ALAKA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HIGHER EDU
18	WP(C)/3295/2021	TRAILOKYA NATH Versus THE STATE OF ASSAM AND ANR	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT	SC, ELEM. EDU
19	WP(C)/3765/2021	LEENA KABUI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N H LASKAR MR. T A CHOUDHURY MS. J GHOSH	SC, FINANCE SC, HEALTH
20	WP(C)/3841/2021	NABAJYOTI PATOWARY AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	SC, CO OP SC, FINANCE DEPTT.
21	WP(C)/3957/2021	SUJIT KUMAR YADAV Versus THE UNION OF INDIA AND 8 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. B CHAKRAVARTY (r-5 to 9) ASSTT.S.G.I.
22	WP(C)/4346/2021	PALLABI KALITA Versus THE INDUSTRIAL CO OPERATIVE BANK LTD AND 3 ORS	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	SC, CO OP GA, ASSAM MS S DAS SC, INDUSTRIAL CO BANK LTD
23	WP(C)/5049/2021	F/NO.881560015, PHARMACIST (NON COMBATISED), JANARDAN SINGH Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI ASSTT.S.G.I.
24	WP(C)/5996/2021 FIXED	PRADIP SARMA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B SARMAH MR I UDDIN MR I Y ALI	GA, ASSAM MR. A L MONDAL (R-6) MR. G K PARAJULI SC, LIC SC, AFC SC, FINANCE

25	WITH WP(C)/1371/2023	HEM CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR B SARMAH MR G PATHAK	MR A L MANDAL (r-6) GA, ASSAM MR. R K D CHOUDHURY (r-3) SC, FINANCE
26	WP(C)/6201/2021	SANDHYA RANI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, SEC. EDU. SC, FINANCE
27	WP(C)/6327/2021	SONOLA LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS.	MR H TALUKDAR MS. M DEKA	GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE
28	WP(C)/6870/2021	DHARMA PRABHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, TREASURY
29	WP(C)/7232/2021	NUR MOHAL BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR H ROHMAN MS. J GHOSH	GA, ASSAM SC, AG SC, IRRIGATION
30	WP(C)/7261/2021	UDDIPTA KASHYAP Versus THE MANAGING DIRECTOR AND CEO, PNB AND 2 ORS	MR. S B PRASAD	SC, PNB
31	WP(C)/7282/2021	ABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY MR J H LASKAR	SC, P AND R.D. SC, FINANCE
32	WP(C)/7201/2022	RAJANI CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
33	WP(C)/7305/2022 B/O	ANAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
34	WITH WP(C)/7288/2022	HABIBUR RAHMAN MAZARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
35	WP(C)/486/2023	SULTANA REJIYA Versus THE STATE OF ASSAM AND 6 ORS	MD H R AHMED MR S ISLAM	SC, AG MR. K R PATGIRI (r-7) MS CHITRALEKHA DAS (r-7) MS. U HAZARIKA (r-7) SC, AGRI. DEPARTMENT SC, FINANCE
36	WP(C)/1739/2023	RAM CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, P AND R.D. GA, ASSAM SC, AG MR. S K MEDHI (R-5) SC, FINANCE
37	WP(C)/1949/2023	MAMILA CHANDRA DAS Versus THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	MR. S DUTTA (R-6) MS. B SARMA S HAQUE (R-6) MR. H DAS (R-6) DY.S.G.I.
38	WP(C)/2294/2023	SMTI KABITA HALOI Versus THE ASSAM HUMAN RIGHT COMMISSION AND 4 ORS	MR. A GOGOI	SC, AG (A AND E) GA, ASSAM MR. A HASAN DY.S.G.I. SC, FINANCE
39	WP(C)/2745/2023	MD. IMAN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M HUSSAIN MR. M ISLAM MS. S SULTANA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
40	WP(C)/3035/2023 B/O	ABDUL HANNAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE

41	WP(C)/3070/2023	SRUTI RAJ NATH Versus THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR MRS. M DEKA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE
42	WP(C)/3308/2023	NIRANJAN BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, HEALTH
43	WP(C)/3343/2023	MINA DEVI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	SC, GMC
44	WP(C)/3518/2023	DR. MOBIR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N ANAND MR S U AHMED MS.D SAIKIA	SC, AG (A AND E) GA, ASSAM SC, A. H & Veterinary
45	WP(C)/5246/2023 B/O	SMT. RUNU HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR MS. N D SARMA	GA, ASSAM
46	WP(C)/5369/2023	PAPUMONI BORDOLOI GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR R RAJKHOWA B KHAKHLARY MAMONI BORBORUAH BORGHAIN MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MS R BEGAM MR. L SOREN	SC, A.H and V. DEPT. (R1 - R4)
47	WP(C)/1467/2024 FIXED	DIPANKAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	GA, ASSAM
48	WP(C)/1994/2024 FIXED	BHABITA BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MR. H R DAS	SC, WPT AND BC SC, APTDC SC, FINANCE
ORDERS				
49	Review.Pet./60/2024 WITH WP(C)/1349/2020 (D/O)	THE STATE OF ASSAM AND ANR Versus SHAHAB UDDIN AHMED	MR. R MAZUMDAR	
50	WP(C)/1896/2024 FIXED	RATUL DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, SEC. EDU.
51	WP(C)/1899/2024 FIXED	GITUMANI KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024

10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/9282/2019	JAYANTA BARUAH Versus THE UNION OF INDIA AND 6 ORS	MR K P PATHAK MR. P N GOSWAMI MR D GOGOI MR. N KHATANIAR	GA, ASSAM ASSTT.S.G.I. SC, CBI
WITH 2 WP(C)/9285/2019	SADANANDA GOGOI Versus THE UNION OF INDIA AND 6 ORS	MR K P PATHAK MR. P N GOSWAMI MR D GOGOI MR. N KHATANIAR	GA, ASSAM ASSTT.S.G.I. SC, CBI
WITH 3 WP(C)/9450/2019	JAYANTA BARUAH Versus THE UNION OF INDIA AND 9 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR D GOGOI	GA, ASSAM SC, ED ASSTT.S.G.I. SC, CBI
4 WP(C)/2342/2024 B/O	JANA SING RONGHANG AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR. P BORDOLOI MS M NIROLA	SC, NHAI DY.S.G.I. SC, NHIDC SC, K A A C
5 WP(C)/2364/2024	ASHIKA BUSINESS PRIVATE LIMITED Versus UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	SC, GST DY.S.G.I.
ORDER NO STEPS			
6 WP(C)/3704/2023	SUMITRA DEVI CHETRI Versus THE OMBUDSMAN, RESERVE BANK OF INDIA AND 3 ORS	MR. P J SAIKIA MS D DUTTA B BISWAS	
ADMISSION			
7 WP(C)/3427/2017	PRAMOD DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MS.K BARPUJARI	GA, ASSAM SC, GHC
8 WP(C)/1681/2020 WITH LCR	JYOTI NARAYAN GOGOI AND 2 ORS. Versus THE HONOURABLE GAUHATI HIGH COURT AND 8 ORS.	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	GA, ASSAM R SARMAH SC, GHC
9 WP(C)/6888/2021	HASNINE ALAM AND 57 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P K TIWARI MR. B PANDEY MR. A R GOGOI	MR. K GOGOI, GA, ASSAM SC, GHC SC, FINANCE

10	WP(C)/2511/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C
11	WP(C)/6864/2022	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
12	WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
13	WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
14	WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
15	WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
16	WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
17	WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
18	WP(C)/24/2023	BARAK ISPAT PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	DR. ASHOK SARAF MR. S CHETIA	SC, AG SC, APDCL
19	WP(C)/78/2023	BIDYA RABHA Versus THE UNION OF INDIA AND 8 ORS	MS. N S THAKURIA MR. G K THAKURIA	DY.S.G.I. SC, FOREST
20	WP(C)/460/2023 B/O	DR. MUNINDRA NATH PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM MR. S ISLAM	GA, ASSAM MR. R HAZARIKA (R5) MR. C CHAKRAVARTY (R5) MR H M R HOQUE (R5) SC, HEALTH

21	WP(C)/1567/2023 FIXED	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR R SHARMA PETITIONER IN PERSON (MR. B. BUCHA)	MR. K N CHOUDHURY (R-5) GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5)
	WITH I.A.(Civil)/2168/2023 in WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS	PETITIONER IN PERSON (MR. B. BUCHA)	GA, ASSAM
	WITH I.A.(Civil)/1010/2024 in WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.		GA, ASSAM N CHAUDHURY (R-5)
22	WP(C)/3021/2023 B/O	ESTEEM BUS OWNERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B P BORAH MR P J DUTTA MR H MAZUMDER	GA, ASSAM SC, TRANSPORT
23	WP(C)/3231/2023	FAJAL HAQUE @ PHAJAL HAQUE AND 4 ORS Versus THE UNION OF INDIA AND 14 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, P AND R.D. GA, ASSAM MR. M I HUSSAIN MR. M I HUSSAIN SK ABDULLAH SK ABDULLAH
24	WP(C)/3299/2023	BHARTI AXA LIFE INSURANCE COMPANY LIMITED Versus ANJALI TALUKDAR AND ANR	MR. P GOSWAMI S BORA	
25	WP(C)/3431/2023	NILU DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR R S CHAUHAN	GA, ASSAM
26	WP(C)/3448/2023	BHANU KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR P BHARDWAJ	SC, IRRIGATION
27	WP(C)/3748/2023	MOTILAL SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM MR A K BHARALI (R4) SC, REVENUE MR. B C KALITA (R4)
28	WP(C)/4256/2023 FIXED	DIBYA JYOTI BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. M SARMA MR. D J DAS N GAUTAM	GA, ASSAM MS SABINA AHMED SC, GHC
29	WP(C)/5047/2023	SARIFA KHATUN AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
30	WP(C)/5121/2023	SHEHABUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, PWD
31	WP(C)/6517/2023	SAFIUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	GA, ASSAM SC, REVENUE
32	WP(C)/6528/2023	PATESWARI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
33	WP(C)/6752/2023 FIXED	LONGKIRI TERANG AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, K A A C
34	WP(C)/6960/2023 FIXED	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.

35	WP(C)/7348/2023	SEEMA CHAKRABORTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
36	WP(C)/26/2024 B/O	PANKAJ KUMAR SARMAH Versus UNION OF INDIA AND 4 ORS	MS B DAS MS S CHAKRABORTY	SC, FINANCE AND TAXATION MRS. R DEVI DY.S.G.I. SC, FINANCE
37	WP(C)/371/2024 FIXED	RAJESH MITTAL Versus UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
38	WP(C)/683/2024 FIXED	SRI SUBHASH AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION
39	WP(C)/1722/2024 FIXED	GAIL (INDIA) LTD AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, GST DY.S.G.I.
40	WP(C)/1923/2024 FIXED	SUKALYAN DEY Versus THE PRINCIPAL COMMISSIONER OF INCOME TAX, GUWAHATI-1 AND 2 ORS.	MR A NATH MR. D DUTTA	SC, INCOME TAX
41	WP(C)/2087/2024 FIXED	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
	WITH			
42	WP(C)/1873/2024	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM
	WITH			
43	WP(C)/2088/2024	BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR S DUTTA	GA, ASSAM
<u>ORDERS</u>				
44	WP(C)/1709/2022	PREMJIT SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K HANDIQUE MR. D GOGOI	GA, ASSAM SC, REVENUE
45	WP(C)/4752/2022	SANATAN KALITA AND 22 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. S D PURKAYASTHA MR. A DEKA MS. S PHUKAN	GA, ASSAM ASSTT.S.G.I. SC, CBI
46	WP(C)/5626/2022	SANJIT KR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. A A R KARIM MR. A DEB	SC, P AND R.D. GA, ASSAM
47	WP(C)/6972/2022	MD. BABAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
48	Cont.Cas(C)/151/2023	MD. SAHANUR ALI Versus MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS P DEY	MR. D SAIKIA MR. S BORA
49	Cont.Cas(C)/541/2023	SULEKA AHMED Versus AAYUSH GARG, IAS	MR. W RAHMAN MR M RAHMAN	
50	Cont.Cas(C)/573/2023	SMTI AGATHA PATWAT AND 2 ORS. Versus ROHAN KUMAR JHA AND 2 ORS.	MR. R MAJUMDAR MS. J GHOSH	MS. K PHUKAN (R-1) MR P NAYAK (r-2) MS. RUKMINI BARUA(r-2) MS. PADMINI BARUA(r-2)

51	Cont.Cas(C)/88/2024	RAJEN NATH AND ANR Versus GYANENDRA DEV TRIPATHI AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. D SAIKIA (r-1,3) MR. D SAIKIA (r-1,3) MR. D SAIKIA (r-1,3) MS. P R MAHANTA (r-1,3) MR. R BORPUJARI (r-1,3) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR A CHALIHA(R-2)
52	I.A.(Civil)/1044/2024 FIXED in WP(C)/4933/2023 WITH WP(C)/4933/2023	ON THE DEATH OF ABDUL JABBAR @ JABBAR ALI HIS LEGAL HEIRS JELEKHA KHATUN AND ORS Versus THE STATE OF ASSAM AND 4 ORS ABDUL JABBAR @ JABBAR ALI Versus THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM GA, ASSAM MD. M H CHOUDHURY MS G HAZARIKA MS. M BARMAN MR MONZUR K CHOUDHURY (R-4,5) MR. P CHAKRABORTY (R-5) R. BARUAH R. BARUAH MR. S N AHMED(R-4,5) TANZIM L. CHOUDHURY (R-4,5)
53	WP(C)/1757/2024 FIXED	KAMAL KRISHNA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, REVENUE
54	WP(C)/1872/2024 CAVT. NO.03222/024,	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM R SARMAH MR J BORAH SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, REVENUE
55	WP(C)/1874/2024 CAVT. NO.03132/024,	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	GA, ASSAM R SARMAH MR J BORAH SC, INDUSTRIES AND COMMERCE SC, REVENUE FOR CAVEATOR
56	WP(C)/1880/2024	NIRUPAMA TALUKDAR AND 2 ORS Versus STATE BANK OF INDIA AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	
57	WP(C)/1953/2024 FIXED	BISWAJIT CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,8th May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 CRP(IO)/142/2024	DIPAK SARMAH Versus KHAIRUL HUSSAIN AND 2 ORS	MR. A DHAR MR R SINGHA MS S PATOWARY	
2 CRP(IO)/143/2024	BHOLA BHATTACHARJEE Versus PARIMAL SHYAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
3 AB/1044/2024	SIRAJUL ISLAM Versus THE STATE OF ASAM	MR. M RAHMAN MR. A RAHMAN MIZANUR RAHMAN	PP, ASSAM
ADMISSION			
4 MFA/100/2012 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. AMIR ALI @ AMIR and ORS	MR.N C DAS MR.G BAISHYA MR.R GOGOI	
5 RFA/23/2024	NORTH EASTERN ELECTRIC POWER CORPORATION LTD. Versus M/S AIR TRANSPORT CORPORATION (ASSAM) LTD.	MR D SENAPATI MR. A CHETIA MS. S KATAKEY	
6 FAO/29/2024	CHAMPUPARA BAZAR COMMITTEE AND ANR Versus KHOIRUL HUSSAIN AND 4 ORS	MR. S C BISWAS MR. R MAJUMDAR MS. J GHOSH	
7 MACApp./70/2024	NUMAN AHMED CHOUDHURY Versus SULTAN AHMED AND 5 ORS.	MR. M TALUKDAR MR. A SHAKIL	
8 MACApp./81/2024	ABJAL HUSSAIN @ AFZAL HUSSAIN Versus NEW INDIA ASSURANCE COMPANY LIMITED AND ANR.	MR. DITUL DAS MS TINLUNG	
9 MACApp./94/2024	NEW INDIA ASSURANCE COMPANY LIMITED Versus MIRA KACHARI AND ORS. B	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	M. DUTTA (R-1) MS F N ZAMAN(R-4)
10 MACApp./98/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. REEMA PAUL AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	WITH I.A.(Civil)/677/2024 in MACApp./98/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. REEMA PAUL AND 3 ORS	MS. R D MOZUMDAR	
11	MACApp./109/2024	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI RAM SWARUP BALMIKI and 3 ORS	MR.H R A CHOUDHURY MS.R D MOZUMDAR MS.R CHOUDHURY MR.F U BORBHUYA MS.P DAS MS. C MOZUMDAR MR.A S CHOUDHURY	MS.J PAUL MR.A I UDDIN(R-1) MR.P SEN
ORDERS				
12	MACApp./173/2010	SMTI DUKULI NATH, Versus DHIRAJ BORA and ORS,	MR.S NATH MR.S BHATTACHARYYA MR.D K KALITA MR.P S BHATTACHARYYA MR.H K SUT	MR.A J SAIKIA MR.S BHATTACHARJEE MR.K C BARMAN MR.U K DUTTA MR.K BORA MRD PATOWARY MRN BHUYAN
13	MACApp./305/2010	ORIENTAL INSURANCE CO. LTD. Versus NARAYAN NANDI	MS.M CHOUDHURY MR.D BARUAH MR.D CHAKRABORTY MR.S DUTTA MISSR KAUR	
14	MACApp./107/2011	UNITED INDIA INSURANCE CO. LTD. Versus SANGITA DEVI JALLAN AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.A SARMAHR-5 MR.R C PAUL(R-4) MR.M AGARWALLA(R-5)(-1) MR.J KHAN(R-2&3) MR.M BERIA(R-2&3) MS.D TAMULI(R-2&3)
	WITH MC/1791/2011 in MACApp./107/2011	UNITED INDIA INSURANCE CO. LTD. Versus SANGITA DEVI JALLAN AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	
15	WITH MACApp./109/2011 WITH LCR	SMT. SANGITA DEVI JALLAN Versus M/S TRASDE AND TRANS. T.N.TOWAR AND ORS	MR.J SINGH MR.B U LASKAR MR. D GUPTA	MS.R D MOZUMDAR MS.N BARUAH MR.R C PAULR-3 MR.A SHAKIL(R-3)
16	MACApp./173/2011	HIREN CH. RAVA Versus THE MEMBER, M.A.C.T. and ANR	MR.S DAS	MR. K K BHATTA (r-2)
17	MACApp./130/2014 WITH LCR	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MR.M KALITA MRS.R B BORA	MR.R GOSWAMI MS.N M DEKA(R-2&3) MS.M SAIKIA MR.P SARMA(R-2&3)
18	WITH MACApp./131/2014	SRI PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and ANR	MS. R B BORA MR. M KALITA	MR. P P DEKA MR. P SARMAH MS. D SHARMA MS. M SAIKIA
19	WITH MACApp./132/2014	PRADIP TALUKDAR Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MS.M KALITA MRS.R B BORA	MR.P SARMAH(R-2) MR.R GOSWAMI(R-1) MR.I ALAM(R-1) MS.M SAIKIA(R-1) MS.N DEKAR-2 MS.D SARMA(R-2)
20	MFA/39/2016 CAVT. NO. 1790/2015 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus JAHURUL BHUYAN and ANR	MR.R C PAUL	MR.M DEKA MR.S HAQUE MR.M S ALAM(R-1) FOR CAVEATOR MR. S ALAM(R-1)

21	WITH MFA/38/2016 CAVT. NO. 1788/2015	ORIENTAL INSURANCE COMPANY LIMITED Versus JEHURAL ISLAM and ANR	MR.R C PAUL	MR.M DEKA MR.S HAQUE MR.M S ALAM(R-1) FOR CAVEATOR MR. S ALAM(R-1)
	WITH I.A./1209/2016 in MFA/38/2016	ORIENTAL INSURANCE COMPANY LIMITED Versus JEHURAL ISLAM and ANR	MR.R C PAUL	MR.M DEKA MR.S HAQUE FOR CAVEATOR
22	RFA/33/2017 CAVT. NO. 258/2016	HAJI MD. FOKOR UDDIN @ HAJI MD. FAKAR UDDIN Versus MD HUSSAIN AHMED BARBHUIYA and ANR	MR.A M BARBHUIYA MR.M HUSSAIN MR.N H BARBHUIYA	MR.A H M R CHOUDHURY MR.N H LASKAR FOR CAVEATOR
	WITH I.A.(Civil)/1017/2017 in RFA/33/2017	HAJI MD. FOKOR UDDIN @ HAJI MD. FAKAR UDDIN Versus MD HUSSAIN AHMED BARBHUIYA and ANR	MR.A M BARBHUIYA MR.M HUSSAIN MR.N H BARBHUIYA	MR.A H M R CHOUDHURY MR.N H LASKAR FOR CAVEATOR
23	RFA/74/2017 CAVT. NO. 643/2016 WITH LCR	PANBARI TEA COMPANY LIMITED and ANR Versus KAMAKHYA COAL TRADERS	MR.P SUNDI MR.A GOSWAMI MR.T C KHETRI	MR.Z MUKIT MR.A SATTAR FOR CAVEATOR
24	RFA/93/2017 WITH LCR	SRI BHUPEN BORGHAIN Versus THE AXOMIYA PRATIDIN and 10 ORS	MR.G N SAHEWALLA MS.B SARMA MD.ASLAM MS.S KATAKI	MR.A D CHOUDHURYR- 1-4 MR.T CHAKRABORTY(R- 1-4) MR.D CHOUDHURY(R- 1-4) MR. P DUTTA(R- 1-4)
25	Arb.A./11/2018 WITH LCR, FIXED	SRI BRAJA NATH GOGOI Versus OIL INDIA LIMITED	MR B AGARWAL MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	
26	MFA/61/2018 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus SRI FRANSASICH KHALAKH @ ORANG and ANR	MRS. S ROY MS I DAS	MR. P SUNDI (r-2)
27	RFA/100/2018	MRS BISTILLA SWAKMIE AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS	MR D BARUAH MS. S PARVEEN MR. A I Ali MR. N BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY (R4) MR. S K MEDHI (r-1 3) MR. A DHAR (R4) MR S KHOUND MR K K DAS (R4) MS. N BORAH MD F FARIDI (R4) ASSTT.S.G.I.
28	WITH RFA/119/2018 CAVT. NO. 0649/2018	PAWAN HANS LIMITED Versus MRS BISTILLA SAWKMIE AND 9 ORS	MR. K N CHOUDHURY MR. M MAHANTA MR. A DHAR MR K K DAS MD F FARIDI	MR. S K MEDHI (r-7,9) MS. S PARVEEN (R-1 TO 6) MR. D BARUAH MEHDI ALAM (R-1 TO 6) MS. N UPADHYAY FOR CAVEATOR
29	MACApp./542/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus KUMAR LUITEL AND 9 ORS	MR. R C PAUL MS N RAJKONWAR	MR D K KALITA MR. K K PARASAR
30	WITH MACApp./528/2018	ORIENTAL INSURANCE COMPANY LIMITED Versus (a) SRI KUMAR LUITELAND 9 ORS	MR. R C PAUL	MR D K KALITA MR. K K PARASAR
31	MFA/17/2019	M/S NAGALAND HARDWARE STORES Versus THE UNION OF INDIA	MR. H P BARMAN	SC, RAILWAY

32	MACApp./423/2019 WITH LCR WITH I.A.(Civil)/603/2024 in MACApp./423/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA RANI DAS AND 6 ORS	MS. R DUTTA MR. R K BHATRA MR. A SAIKIA MS. D BHUYAN	MR. M TALUKDAR (r-1 to 5) MR. A SHAKIL (r-1 to 5)
		KRISHNA RANI DAS AND 4 ORS Versus NEW INDIA ASSURANCE COMPANY LTD H	MR. M TALUKDAR	MR. R K BHATRA
33	I.A.(Civil)/3319/2019 WITH LCR in MFA/137/2017 WITH MFA/137/2017 WITH I.A.(Civil)/3320/2019 in MFA/137/2017 WITH I.A.(Civil)/3321/2019 in MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	MR. D NATH (r-1 to 5) MR D KALITA (r-1 to 5)
		UNITED INDIA INSURANCE CO. LTD. Versus BABUL DAS and ANR.	MR.P J PHUKAN MR.A J SAIKIA MR.U K DUTTA MR.K BORA MRN BHUYAN	MR.K GOGOI
		UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	
		UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	
34	MACApp./16/2020 WITH LCR WITH CO/34/2021 in MACApp./16/2020	SMTI. AJANTA CHOUDHURY BARUAH Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
		ORIENTAL INSURANCE COMPANY LTD Versus AJANTA CHOUDHURY BARUAH AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S N KRISHNATRAYA
35	I.A.(Civil)/80/2020 in MACApp./16585/2019 WITH MACApp./16585/2019 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI JITEN DAS AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. P C DEY (R1)
		SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI JITEN DAS AND 3 ORS		
36	MACApp./16587/2019 (Filing Number) WITH I.A.(Civil)/34/2020	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI SOHAN DAS @ HUN DAS AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. A KHAN (R 1 and 2) MR. M DUTTA (R 1 and 2)
		SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI SOHAN DAS @ HUN DAS AND 3 ORS		
37	MACApp./16588/2019 (Filing Number) WITH I.A.(Civil)/33/2020	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI SOHAN DAS @ HUN DAS AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
		SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI SOHAN DAS @ HUN DAS AND 3 ORS		

38	WITH MACApp./16589/2019 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI JITEN DAS AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR H ALI MR D PEGU MR. R KONWAR
	WITH I.A.(Civil)/443/2020	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SRI JITEN DAS AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	
39	MACApp./212/2020 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	MR H ALI MR D PEGU MR. R KONWAR
	WITH I.A.(Civil)/1498/2020 in MACApp./212/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	MR S S SHARMA MS L SHARMA MR A SHARMA
40	I.A.(Civil)/2416/2021 WITH LCR in RFA/52/2014	SUNDAR DAS Versus KARTIK DAS AND 15 ORS	G UDDIN MS. P ADHIKARI	MR S S SHARMA MS L SHARMA MR A SHARMA
	WITH RFA/52/2014	SUNDAR DAS Versus KARTIK DAS and 16 ORS	MR M HAQUE MS.K YADAV G UDDIN MR.A KABRA MS.P SARMA MS. P ADHIKARI MR.R L YADAV	MR.S S SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MR.R DUTTA(R-1, 2(a), 2(b), 4, 12 & 14) MS.L SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MR.B J MUKHERJEE(R-1, 2(a), 2(b), 4, 12 & 14) MRA SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MRP GOGOIR-3a and 5
	WITH I.A.(Civil)/1017/2016 in RFA/52/2014	SUNDAR DAS Versus KARTIK DAS and ORS	MS.K YADAV MR.A KABRA MS.P SARMA MR.R L YADAV	MR.S S SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MR.R DUTTA(R-1, 2(a), 2(b), 4, 12 & 14) MS.L SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MR.B J MUKHERJEE(R-1, 2(a), 2(b), 4, 12 & 14) MRA SHARMAR-1, 2a, 2b, 4, 12 and 14 MRP GOGOI(R-3(a) & 5)
41	MFA/97/2022 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S CHAUHAN MR. S CHAUHAN MR. A R SHOME MR B PUSHILAL
42	Cont.Cas(C)/133/2022 WITH LCR	PIUSH AGARWAL AND 2 ORS Versus FATIK BHATTACHARJEE AND 2 ORS	MR. B PATHAK MR. R THADANI	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA
43	WITH Arb.A./2/2022 CAVT. NO. 01012/022,	PIUSH AGARWAL AND 2 ORS. Versus FATIK BHATTACHARJEE	MR. K N CHOUDHURY MR. B PATHAK MR. R THADANI MR. D J DAS	MR P SHARMAH FOR CAVEATOR
	WITH I.A.(Civil)/293/2022 in Arb.A./2/2022	PIUSH AGARWAL AND 2 ORS. Versus FATIK BHATTACHARJEE	MR. K N CHOUDHURY MR. B PATHAK MR. R THADANI MR. D J DAS	MR P SHARMAH FOR CAVEATOR
	WITH I.A.(Civil)/398/2022 in Arb.A./2/2022	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR. A DEKA	MR. A DEKA

44	MACApp./857/2022 WITH LCR	JAYANTA KALITA Versus HDFC ERGO GENERAL INSURANCE COMPANY LTD.	MR A CHOUDHURY MR. R Deka S I AKAND	MR. K K BHATTA (r-1)
45	MFA/4/2023 WITH LCR	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. D J DAS	MR. K P MAHESWARI MS. M SHARMA
	WITH I.A.(Civil)/187/2023 in MFA/4/2023	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. D J DAS	
46	MFA/6/2023	THE NATIONAL INSURANCE CO. LTD. Versus ARUN DAS and ANR	MS. R D MOZUMDAR MS.B BORAH	
	WITH MC/6/2023 in MFA/6/2023	THE NATIONAL INSURANCE CO. LTD. Versus ARUN DAS and ANR,	MS. R D MOZUMDAR MS.B BORAH	
47	MFA/21/2023 WITH LCR	UNION OF INDIA . Versus M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD .	MRS. A GAYAN	
	WITH I.A.(Civil)/747/2023 in MFA/21/2023	UNION OF INDIA Versus M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD.	MRS. A GAYAN	
48	MFA/24/2023 WITH LCR	AJIRAN NESSA AND 4 ORS. Versus THE UNION OF INDIA	MD. S ISLAM MS M DAS MR. M DEKA	MR. K GOGOI
49	MFA/26/2023 WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Versus SMTI GOLAMONI URANG AND ANR	MR. R GOSWAMI MS. P BORTHAKUR	MR A B DEY (R-1)
50	MFA/48/2023 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MONOWARA BEGUM AND 5 ORS.	MR T KALITA MR. A KAKATI	MR. S ROY (R-1-6) MR. M H LASKAR (R-1-6) M. HOSSAIN
51	I.A.(Civil)/91/2023 FIXED in MACApp./15277/2022	RENU GOWALA Versus ORIENTAL INSURANCE COM. LTD AND 2 ORS	B R DAS MS M BHARATI	MR SISHIR DUTTA (OP1) MS. M CHOUDHURY (OP1) MS C BORAH (OP1)
	WITH MACApp./15277/2022 (Filing Number)	RENU GOWALA Versus ORIENTAL INSURANCE COM. LTD AND 2 ORS B	B R DAS	
52	MACApp./206/2023	POLI GOGOI AND 2 ORS. Versus TULTUL GOGOI AND 2 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. S. RONGPI	MR T KALITA (R-3) MR. A KAKATI (R-3)
53	MFA/7/2024 WITH LCR	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA
54	Review.Pet./11/2024 in Tr.P.(C)./34/2023 (D/O)	HEMA GOGOI Versus RENU KONWAR GOGOI	MR. P HAZARIKA MR. T R SARMA MR. A K ROY MR M KASHYAP	
55	MFA/13/2024 WITH LCR	RITUMONI DAS AND ANR. Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA N C K HAZARIKA	MR. D J DAS (R-1) DY.S.G.I.
56	I.A.(Civil)/758/2024 in Tr.P.(C)./6/2024	MANDIRA NATH, Versus PREETAM NATH	MR J DAS	

	WITH Tr.P.(C)/6/2024	MANDIRA NATH Versus PREETAM NATH	MR J DAS MR. S R RABHA	MR. K K DEY MR V K BAROOAH
57	I.A.(Civil)/1277/2024 WITH LCR in FAO/15/2014 WITH FAO/15/2014	ON THE DEATH RAM NAGINA PANDEY Versus STATE OF ASSAM and 9 ORS	MR. S P ROY	GA, ASSAM SC, PWD
		RAM NAGINA PANDEY Versus STATE OF ASSAM and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR. C K S BARUAH, Govt Advocate, Assam (R 1 & R 2)
58	I.A.(Civil)/1289/2024 in CRP/6944/2021 WITH CRP/6944/2021 (Filing Number) WITH I.A.(Civil)/1540/2021	THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 7 ORS.	MR R M DAS	MR. B K DAS
		THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS. -F	MR N N UPADHYAYA	
		THE MANAGING DIRECTOR, ASSAM STATE TRANSPORT CORPORATION (ASTC) AND ANR. Versus MD. KAMALUDDIN AHMED AND 5 ORS.	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	MR. B K DAS (R-1) MS. M D BORAH(R-5) MR H P GUWALA (R-1)
	WITH I.A.(Civil)/92/2024	THE MANAGING DIRECTOR AND ANR. Versus KAMALUDDIN AHMED AND 5 ORS.	MR R M DAS	MR. B K DAS SC, TRANSPORT DEPARTMENT, ASSAM (FOR R-6)
59	I.A.(Civil)/1316/2024 in MACApp./4678/2024 WITH MACApp./4678/2024 (Filing Number) WITH I.A.(Civil)/4679/2024 (Filing Number)	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus PINKI RUDRAPAUL AND 2 ORS.	MR. P M TALUKDAR MR. R BAISHYA	
		BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus PINKI RUDRAPAUL AND 2 ORS A	MR. P M TALUKDAR	
		BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus PINKI RUDRAPAUL AND 2 ORS A	MR. P M TALUKDAR	
		HEARING		
60	MACApp./4/2021 WITH LCR, FIXED WITH I.A.(Civil)/45/2021 in MACApp./4/2021	ORIENTAL INSURANCE COMPANY LTD. Versus UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR J KALITA MS. M R DOLAI MR N SARMA
		ORIENTAL INSURANCE COMPANY LTD. Versus UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR J KALITA MR A K SHARMA MS. M R DOLAI MR N SARMA
61	WITH MACApp./3/2021 WITH I.A.(Civil)/43/2021 in MACApp./3/2021	ORIENTAL INSURANCE COMPANY LTD. Versus KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR. J KALITA (r-2) MR D KALITA (r-2) MS. S. KAR (r-2)
		ORIENTAL INSURANCE COMPANY LTD. Versus KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	

62 **WITH**
[MACApp./338/2021](#)

MRS. KIRAN DEVI JAIN
Versus
ORIENTAL INSURANCE COMPANY LTD.
AND 3 ORS.

MR M AHMED

MS S MOCHAHARI (r-1)
MR S DUTTA (r-1)
MR. S DUTTA (r-1)

63 **WITH**
[MACApp./340/2021](#)

MRS. KIRAN DEVI JAIN
Versus
ORIENTAL INSURANCE COMPANY LTD.
AND 3 ORS.

MR M AHMED

MS S MOCHAHARI (R-1)
MR S DUTTA (R-1)
MR. S DUTTA (R-1)

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1107/2024	MD. ASLAM KHAN Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
2 Bail Appln./1276/2024	BIBEK MONDAL Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN MR. N HUSSAIN	PP, ASSAM
3 Bail Appln./1281/2024	MD. INAMUL ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
MOTION			
4 Crl.Pet./512/2024 FIXED	KAPIRUL ISLAM Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
5 Crl.Pet./514/2024 FIXED	DULAL BORA Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
ADMISSION			
6 Tr.P.(Crl.)/5/2023 WITH LCR 3 FILES	BIKASH BORGHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MR U S BORGHAIN MRS R BEGUM	MR. D BARUAH PP, ASSAM
7 Crl.Pet./1406/2023 WITH LCR 3 FILES, FIXED	HEMANTA GOGOI ALIAS KON GOGOI Versus THE STATE OF ASSAM AND ANR	DR R C BORPATRA GOHAIN MR. D GOSWAMI MRS. S BORPATRA GOHAIN MS. P MEDHI	PP, ASSAM
8 CRL.A(j)/45/2024	MUSHARAF ALI Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	PP, ASSAM
WITH I.A.(Crl.)/413/2024 in CRL.A(j)/45/2024	MUSHARAF ALI Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS	PP, ASSAM
9 Crl.A./86/2024	M/S JAIN AGENCIES AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR MR. A ALI	PP, ASSAM

10	Crl.Rev.P./113/2024 WITH LCR 3 FILES, FIXED	KANGKAN DAS Versus THE STATE OF ASSAM AND ANR	MR. S CHAKRABORTY MR D K BHATTACHARYYA	MR. T DEURI (r-2) PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./2914/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD MOSTAFA ALAM @ MOSTAFA SK Versus THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
12	Bail Appln./3823/2023 WITH CASE RECORD(SCANNED COPY)	PRASENJIT SARKAR Versus THE STATE OF ASSAM AND ANR.	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	MR. I CHOUDHURY(R- 2) MS. D SAIKIA (AMICUS CURAIE, R-2) R L CHUTIA(R- 2) PP, ASSAM
13	Bail Appln./4205/2023 WITH CASE RECORD(SCANNED COPY)	R YARUIBO Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
14	Bail Appln./462/2024 WITH CASE RECORD(SCANNED COPY)	DINBANDHU KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
15	Bail Appln./652/2024 WITH CASE RECORD(SCANNED COPY)	MD. IQBAL Versus THE STATE OF ASSAM	M G SINGH MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
16	Bail Appln./765/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NOOBA MEITEI AND ANR Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
17	Bail Appln./1065/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SYED ASHIK ALAM Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
18	Bail Appln./1133/2024 FIXED	LAKHYAJIT DEB GOSWAMI Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
19	Bail Appln./1207/2024 FIXED	ASIF IKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
20	Bail Appln./1273/2024 FIXED	NURUDDIN KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
21	AB/2065/2023 FIXED	RASMIL ALI Versus THE STATE OF ASSAM	MR. B DEKA MR. D DEKA MS N T MANPOONG	
22	AB/3696/2023	HAJRAT ALI Versus THE STATE OF ASSAM	MR. T CHUTIA H M I HOQUE MR H BORAH	PP, ASSAM
23	AB/3985/2023	KESHAAB TELI AND 3 ORS Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
24	AB/4320/2023	ZIYAUH RAHMAN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
25	AB/420/2024	ABDUL BASIT Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MR. K M HASSAN K. KALITA	PP, ASSAM
26	WITH AB/421/2024	FIROJ ALI Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MR. K M HASSAN K. KALITA	PP, ASSAM
27	AB/541/2024	SULTAN UDDIN Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER SK ABDULLAH	PP, ASSAM
28	AB/587/2024	ABDUL RAHMAN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM

29	AB/635/2024 FIXED	SALAM ALI AND ANR. Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM
30	AB/704/2024	ALI HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
31	AB/708/2024 FIXED	AMIRUT ZAMAN Versus THE STATE OF ASSAM	MR S ISLAM MR Z RAHMAN MR. R ISLAM	PP, ASSAM
32	AB/753/2024 WITH OFFICE NOTE, FIXED	NAZRUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR P S RAJA MR U ROY MR A B DUTTA	PP, ASSAM
33	AB/818/2024	KANGKAN DAS Versus STATE OF ASSAM	MR A DEKA	PP, ASSAM
34	AB/879/2024 FIXED	MANOJ DEBNATH @ MANOJ KR. DEBANATH Versus THE STATE OF ASSAM	MS N DEKA MR. D K AGARWALA	PP, ASSAM
35	AB/918/2024 FIXED	SHAHAB UDDIN AHMED Versus THE STATE OF ASSAM	MR P KATAKI MR M HALOI MS. T BEGUM	PP, ASSAM
36	AB/935/2024	ABDUL HOQUE Versus THE STATE OF ASSAM	MR. K M HASSAN MR R SARKAR	PP, ASSAM
37	AB/1073/2024 FIXED	INDESWAR PEGU Versus THE STATE OF ASSAM	MR M R ADHIKARI MS M BORAH	PP, ASSAM
ORDERS				
38	I.A.(CrI.)/622/2018 in CrI.A./6019/2018	CENTRAL BUREAU OF INVESTIGATION Versus SMT. VAHLHAI DOUNGEL	MR. S C KEYAL SC, CBI	MR Z KAMAR MR I A HAZARIKA
	WITH CrI.A./6019/2018 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION Versus SMT VAHLHAI DOUNGEL	MR. S C KEYAL	
	WITH CrI.L.P./105/2018	CENTRAL BUREAU OF INVESTIGATION Versus SMT. VAHLHAI DOUNGEL	MR. S C KEYAL SC, CBI	MR Z KAMAR MR I A HAZARIKA
39	CrI.L.P./85/2019 WITH OFFICE NOTE in CrI.A./7979/2019	SRI ASHOK JHA Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MR. A BORUA MR T GOGOI	PP, ASSAM
	WITH CrI.A./7979/2019 (Filing Number)	SRI ASHOK JHA Versus THE STATE OF ASSAM AND ANR		
40	I.A.(CrI.)/554/2022 FIXED in CrI.Rev.P./7708/2022	DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR	MR. M K BORO	PP, ASSAM
	WITH CrI.Rev.P./7708/2022 (Filing Number)	DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR (A)	MR. M K BORO	
41	CrI.L.P./25/2023 WITH OFFICE NOTE in CrI.A./4690/2023	RAJU GUPTA Versus SURAJIT HAZARIKA AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS P SAIKIA	MR. K R BORA (R-1) MR D CHUTIA (R-1) R GOGOI (R-1)
	WITH CrI.A./4690/2023 (Filing Number)	RAJU GUPTA Versus SURAJIT HAZARIKA AND ANR. H	MR D TALUKDAR	
42	CRL.A(J)/140/2023 O Y 11 M 6 D :WITH OFFICE NOTE, LCR 5 FILES	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	MR A N AHMED (R-2) PP, ASSAM

	WITH I.A.(CrI.)/1167/2023 in CRL.A(J)/140/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
43	CrI.A./264/2023 WITH LCR 4 FILES	PRAMEN DEKA Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL MR. D SAHARIA	MR. S J SARMAH (r-2) MR R DAS (r-2) PP, ASSAM
44	I.A.(CrI.)/301/2023 WITH OFFICE NOTE in CrI.A./128/2023 WITH CrI.A./128/2023	BULBUL BHUMIJ Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI	PP, ASSAM
45	CrI.Pet./1094/2023 WITH LCR 2 FILES AND CASE DIARY	HRISHIKESH DAS Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	MS. D GHOSH (R-2) OWEN. C (R-2) MS. N DEKA (R-2) MS. H BETALA (R-2) MS. C BORAH (R-2) MS. A HUSSAIN (R-2) PP, ASSAM
46	CrI.Pet./1323/2023 WITH LCR 1 FILE AND CASE DIARY	NOSHER ALI AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
47	I.A.(CrI.)/302/2024 WITH LCR 2 FILES in CrI.Rev.P./273/2022 WITH CrI.Rev.P./273/2022	JAMELA KHATOON, Versus MD. IBRAHIM ALI AND ANR.		MR M HOQUE PP, ASSAM
48	I.A.(CrI.)/394/2024 in CrI.Pet./860/2023 WITH CrI.Pet./860/2023	MD. IBRAHIM ALI Versus JAMELA KHATOON AND ANR ANU BORAH Versus JINTUMONI KALITA	MD A HUSSAIN MR. M HOQUE MR A DASGUPTA MS B DAS	MR. S HOQUE (R-1) MR. M ISLAM (R-1) PP, ASSAM D DAS PP, ASSAM
49	CrI.Pet./484/2024 FIXED	ANU BORAH Versus THE STATE OF ASSAM AND ANR MD. RUPSAN ALI @ RUPSAN ALI Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MS B DAS MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. K BORUAH (R-2) MR. M ALAM (R-2) MS. P DAS (R-2) PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 FAO/52/2023	SEEMA SAHA Versus SUDEEP SAHA	MS S CHAKRABORTY	
2 MFA/63/2023	TULSI GOWALA AND ANR Versus THE UNION OF INDIA	MR B C DAS MS J KALITA	MRS. R DEVI SC, NF RLY
3 FAO/69/2023	RAJU MESH Versus DR. KAUMUDI KUMAR ROY CHAUDHURY	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	
4 CRP/133/2023	SIRAJUL ISLAM Versus FIROZA BEGUM AND 4 ORS.	MR. S SHARMA	MR. R K BHUYAN (r-1 TO 5) MR A ZAMAN (r-1 TO 5) MR. M KASHYAP (r-1 TO 5)
WITH I.A.(Civil)/77/2023 (Filing Number) in CRP/133/2023	SIRAJUL ISLAM Versus FIROZA BEGUM AND 4 ORS. E	MR. S SHARMA	
5 Arb.A./2/2024	KHIJIRATDDIN AHMED Versus UNION OF INDIA	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	GA, ASSAM MRS. R DEVI SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, NHIDC
FOR HEARING U/O XLI RULE II C.P.C.			
6 RSA/42/2023	GOPAL GHOSH Versus SURAJIT GOPE	MR. A R SHOME MS B TALUKDAR MR. P BOIRAGI MR. S J SARMAH	MR. T J MAHANTA MR. A BORUA MR T GOGOI
WITH I.A.(Civil)/737/2023 in RSA/42/2023	GOPAL GHOSH Versus SURAJIT GOPE	MS. B TALUKDAR MR. A R SHOME MR. P BOIRAGI MR. S J SARMAH	
7 RSA/194/2023	DURGESWAR DAS Versus CHANDRA KANTA BRAHMA AND 6 ORS.	MR G KAKOTI MS P TALUKDAR	MR. B J MUKHERJEE (R-1) MS R SAHA (R-1)
WITH I.A.(Civil)/3220/2023 in RSA/194/2023	DURGESWAR DAS Versus CHANDRA KANTA BRAHMA AND 6 ORS.	MR G KAKOTI MS P TALUKDAR	

8	RSA/11/2024	ISLAM UDDIN MAZUMDER AND ANR Versus AKMAS ALI AND ANR	MR. A H M R CHOUDHURY	
9	RSA/12/2024	JAYANTI PATOR Versus BIREN BORA	MR. D C C PHUKAN MS D DEVI	
ORDERS				
10	RSA/40/2008 WITH LCR	MUSTT. ADARBHAN NESSA. Versus MD. SOFIOR RAHMAN and ORS.	MR. M A SHEIKH MD.M H CHOUDHURY MR.K U AHMED	MR. S SARMA (R1, R2, R4-R6, R9-R14) MR. J DEKA (R1, R2, R4-R6, R9-R14) MR. T K BHUYAN (R1, R2, R4-R6, R9-R14) MR. S K DEKA (R1, R2, R4-R6, R9-R14) A GAUTAM (R1, R2, R4-R6, R9-R14) MR. C TALUKDAR (R1, R2, R4-R6, R9-R14)
	WITH MC/799/2008 in RSA/40/2008	MUSTT. ADARBHAN NESSA. Versus MD. SOFIOR RAHMAN and ORS.	MR. M A SHEIKH MD.M H CHOUDHURY MR.K U AHMED	
11	Arb.A./16/2017 B/O	SMC GLOBAL SECURITIES LTD. Versus MR PIYUSH KHEMANI and ANR	MR.S KUMAR PETITIONER IN PERSON	MR. S CHAMARIA MR. M PHUKAN MR M ALI MR. S CHANDA
	WITH I.A.(Civil)/3650/2017 in Arb.A./16/2017	SMC GLOBAL SECURITIES LTD. Versus MR PIYUSH KHEMANI and ANR	MR. D SENAPATI PETITIONER IN PERSON MR. S KUMAR	
12	I.A.(Civil)/146/2018 in RSA/17/2018	SMTI BHUBANESWARI @ BHUBANE CHOUDHURY AND ORS Versus SRI SARAL KR. CHAKRABORTY AND ORS	MR. S K SAHARIAH MR. M DAS MR D C NATH	
	WITH RSA/17/2018	SMTI BHUBANESWARI @ BHUBANE CHOUDHURY AND ORS Versus SRI SARAL KR. CHAKRABORTY AND ORS	MR. S K SAHARIAH MR. M DAS MR D C NATH	
	WITH I.A.(Civil)/147/2018 in RSA/17/2018	SMTI BHUBANESWARI @ BHUBANE CHOUDHURY AND ORS Versus SARAL KR. CHAKRABORTY AND ORS	MR. S K SAHARIAH MR. M DAS MR D C NATH	
13	Review.Pet./172/2019 in CRP/103/2019 (D/O)	SHRI KIRAN CHANDRA CHOUDHURY AND 2 ORS Versus SHRI JYOTISH CHANDRA CHOUDHURY AND ANR	MR. P CHOUDHURY MR. P GOSWAMI	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ
	WITH I.A.(Civil)/3682/2019 in Review.Pet./172/2019	SHRI KIRAN CHANDRA CHOUDHURY AND 2 ORS Versus SHRI JYOTISH CHANDRA CHOUDHURY AND ANR	MR. P CHOUDHURY MR. P GOSWAMI	
14	I.A.(Civil)/489/2019 in RSA/14635/2018	SRI SWAPAN KUMAR KANU AND ANR Versus SMTI PARVATI BALA KANU AND 6 ORS	MR G P BHOWMIK MS P CHETIA	MS. R CHOUDHURY MS. S S ZIA
	WITH RSA/14635/2018 (Filing Number)	SRI SWAPAN KUMAR KANU AND ANR Versus SMTI PARVATI BALA KANU AND 6 ORS		
15	WITH CRP/15378/2018 (Filing Number)	SWAPAN KUMAR KANU AND ANR. Versus JAGADISH SHAH AND ANR. (B)		

	WITH I.A.(Civil)/503/2019	SWAPAN KUMAR KANU AND ANR Versus JAGADISH SHAH AND ANR	MR G P BHOWMIK MRS. M HORE MS M KALITA MS P CHETIA	MS. R CHOUDHURY MS. S S ZIA
16	I.A.(Civil)/661/2019 in RSA/288758/2016	ABDUL HOQUE AND ANR Versus ON THE DEATH OF ASIR UDDIN, HIS LEGAL HEIRS REPRESENTING AND ANR	MR. A A AHMED MR H AHMED MR. R ALI	
	WITH RSA/288758/2016 (Filing Number)	ABDUL HOQUE and ANR Versus ASIR UDDIN and ANR	MR.G U AHMED MR.R ALI	
	WITH I.A.(Civil)/1572/2017	ABDUL HOQUE and ANR Versus ON THE DEATH OF ASIR UDDIN, HIS LEGAL HEIRS	MR.M R CHOUDHURY MR.G U AHMED MR.H A AHMED MR.R ALI	G UDDIN P ADHIKARI MR A K AZAD H R KHAN
	WITH I.A.(Civil)/662/2019	ABDUL HOQUE AND ANR Versus ON THE DEATH OF ASIR UDDIN, HIS LEGAL HEIRS REPRESENTING AND ANR	MR. A A AHMED MR H AHMED MR. R ALI	
17	I.A.(Civil)/2825/2019 IN RSA 180/2006(D/O) in Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
	WITH Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS Versus JAI PRAKASH AGARWAL	DR. B N GOGOI	
18	I.A.(Civil)/3990/2019 in RSA/9529/2019	SMTI. BUTU BEGUM AND 3 ORS Versus SMTI. JASMINE RAHMAN AND 4 ORS	MR. S SAHU MS. N DEY	
	WITH RSA/9529/2019 (Filing Number)	SMTI. BUTU BEGUM AND 3 ORS Versus SMTI. JASMINE RAHMAN AND 4 ORS		
19	I.A.(Civil)/4250/2019 IN RSA 69/2004(D/O) in RSA/69/2004	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	MRS. S ROY M ALAMGEER MR. A ALAM
	WITH I.A.(Civil)/4251/2019	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	
	WITH I.A.(Civil)/4252/2019	NOOR ISLAM AND 2 ORS Versus ON THE DEATH OF ABDUL GAFUR HIS LEGAL HEIRS CHIRATON NESSA AND 10 ORS	MR K BHUYAN	
20	Mat.App./6/2020 WITH LCR	XXXXXXX Versus XXXXXXX	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	
21	Mat.App./3/2021 WITH LCR	XXXXXXX Versus XXXXXXX	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A CHOUDHURY MR A DUTTA	MR. B DEKA
	WITH I.A.(Civil)/117/2021 in Mat.App./3/2021	XXXXXXX Versus XXXXXXX	MR A CHOUDHURY	

22	I.A.(Civil)/35/2021 in RSA/1016/2020 WITH RSA/1016/2020 (Filing Number) WITH I.A.(Civil)/446/2020 WITH I.A.(Civil)/1018/2020 (Filing Number)	ON THE DEATH OF AFJAL KHAN HIS LEGAL HEIRS Versus ON THE DEATH OF ABDUL KHALEK HIS LEGAL HEIRS AND 13 ORS. MD. AFJAL KHAN Versus LEGAL HEIRS OF ABDUL KHALEK, KHAIMUDDIN AND 30 ORS MD. AFJAL KHAN Versus ON THE DEATH OF ABDUL KHALEK, HIS LEGAL HEIRS REPRESENTING AND 13 ORS. MD. AFJAL KHAN Versus LEGAL HEIRS OF ABDUL KHALEK, KHAIMUDDIN AND 30 ORS	MR. D DAS MR. R RAHMAN MR. B J TALUKDAR	
23	I.A.(Civil)/2165/2021 in FAO/17105/2018 WITH FAO/17105/2018 (Filing Number)	SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA SHRI GHANSHYAM DAS DHIMAN Versus UNION OF INDIA	PETITIONER IN PERSON	MRS. A GAYAN ASSTT.S.G.I.
24	I.A.(Civil)/2461/2021 IN RSA ___/2011 in MC/2347/2012 WITH I.A.(Civil)/2462/2021	ABDUL HAMID AND ANR. Versus ABDUL BAREK AND 3 ORS ABDUL HAMID AND ANR. Versus ABDUL BAREK AND 3 ORS	MR. J LASKAR MR. J LASKAR	
25	Mat.App./49/2022 WITH LCR	XXXXXXXXX Versus XXXXXXXXX	MR. P K SARMA MS. B BHUYAN MS R SAHIN	MS. B CHOUDHURY MR. P. CHOUDHURY
26	I.A.(Civil)/192/2022 in RSA/9741/2021 WITH RSA/9741/2021 (Filing Number) WITH I.A.(Civil)/547/2022 (Filing Number)	AMIRJAN NESSA Versus MOMREJ ALI AND 14 ORS. E AMIRJAN NESSA Versus MOMREJ ALI AND 14 ORS. E	MR. A BISWAS MR. N SARKAR MR P K BASU MR N M DEKA MR. N SARKAR MR. N SARKAR	MR. N HAQUE (R- 1,2,3,4,10) MR. S R BARBHUIYA (R- 1,2,3,4,10) MR M HUSSAIN (R- 1,2,3,4,10)
27	CRP(IO)/306/2022	M/S SUMIT HARDWARE AND ANR Versus DIPAK KR ROY AND 2 ORS	MR R HUSSAIN MR. S SHARMA MR A RAHMAN MR B DAS	MR. D NANDI MS P SARMAH
28	I.A.(Civil)/647/2022 in RSA/2313/2022 WITH RSA/2313/2022 (Filing Number)	RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS. RITUPARNA PHUKAN ROY AND ANR. Versus ANUPAM DAS AND 2 ORS. B	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA MR. B K BHAGAWATI	

29	WITH RSA/117/2019	ON THE DEATH OF SMTI. INDU ROY @ INDU PHUKAN ROY HER LEGAL HEIRS DR.RITUPARNA PHUKAN ROY (SON) N	MR. P S DEKA MR. JYOTIRMOY ROY MR. B K BHAGAWATI MR. R HAZARIKA MR. C CHAKRAVARTY MR B S DEKA	MR. B K SHARMA MS. B BHUYAN MR. P SARMA
		Versus DR. ANUPAM DAS AND 2 ORS.		
30	I.A.(Civil)/2234/2022 in RSA/8336/2022	SUBHAN ALI Versus MD. MAFIDUL ALI @ MOIDUL ALI AND 4 ORS.	MR M CHETIA MR G CHAMUAH	
		WITH RSA/8336/2022 (Filing Number)		
31	I.A.(Civil)/3080/2022 in RSA/7376/2022	SUBHAN ALI Versus MD. MAFIDUL ALI @ MOIDUL ALI AND 4 ORS. B	MR M CHETIA	
		SHOFI AHMED Versus ENTEYKAF HUSSAIN MONDAL AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	
		WITH RSA/7376/2022 (Filing Number)		
32	I.A.(Civil)/35/2023 in RSA/199/2005	SHOFI AHMED Versus ENTEYKAF HUSSAIN MONDAL AND ANR. E	MR T H HAZARIKA	
		ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS Versus SATDEO GUPTA AND ORS		
		WITH RSA/199/2005		
		ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU WIFE AND ORS Versus SATDEO GUPTA AND ORS	MR B SINHA MR.D K KATAKEY	MR.T J MAHANTA MR.N BARUA MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN
		WITH I.A.(Civil)/37/2023 in RSA/199/2005		
		ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS Versus SATDEO GUPTA AND ORS		
		WITH I.A.(Civil)/39/2023 in RSA/199/2005		
		ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS Versus SATDEO GUPTA AND ORS		
33	Tr.P.(C)/46/2023	MUSTT SHABANA YEASMIN Versus KAZI MD. SHAHNAWAZ AHMED	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR. R SHARMA MR E AHMED MR H R CHOUDHURY S. TALUKDAR MISS R A CHOUDHURY
34	CRP(IO)/88/2023	TARULATA DAS @ PUJA DAS Versus SATYA TALUKDAR	MR. T DAS MISS A HAZARIKA	MS S SARMA MR. P K SARMA MS. B BHUYAN
35	CRP(IO)/295/2023	SMTI. NIRUPAMA BORA Versus MD. MOTI ULLA KHAN AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	MS. G BORAH (R1-R3)
36	CRP(IO)/336/2023	ANUSHKA KALITA Versus SHIVAM MANDAL	MR. S SAHU MS A ROY	MR. S K SINGH MR B PUSHILAL
37	Cont.Cas(C)/602/2023 FIXED	PRATIBHA KALITA AND 2 ORS Versus CHANDRADHAR KALITA AND 6 ORS	MR. A K PURKAYASTHA MR. S SHARMA	MR. A K AZAD (r-3 to 7) MR. K M HASSAN (R-1, 2) MS S DEVI (r-3 to 7)

38	I.A.(Civil)/1516/2023 in FAO/6129/2023	KAMAKHYA REALTORS PVT. LTD. Versus BHARATI GOGOI AND 11 ORS.	MR G KHANDELIA MR. K DEKA MR R PAUL MS N KALITA	L K BORAH (R-1 TO 7) MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH
	WITH FAO/6129/2023 (Filing Number)	KAMAKHYA REALTORS PVT. LTD. Versus BHARATI GOGOI AND 11 ORS B	MR G KHANDELIA	
39	I.A.(Civil)/2807/2023 IN RSA 42/2005(D/O) in RSA/42/2005	CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	MR K BARMAN (R-2,3,4,5)
	WITH I.A.(Civil)/1931/2021	CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	MR A SHARMA (r-1) MR. H BURAGOHAİN (r-1)
	WITH I.A.(Civil)/1934/2021	CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	
	WITH I.A.(Civil)/2808/2023	CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	
	WITH I.A.(Civil)/2809/2023	CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	
40	I.A.(Civil)/3200/2023 IN RSA 96/2004(D/O), WITH LCR in RSA/96/2004	ANJAN KR DEY Versus JAYANTI DEY AND 4 ORS	DR. B AHMED MR. A K AZAD	
	WITH MC/81/2023	ANJAN KR DEY Versus JAYANTI DEY AND 4 ORS	MR. P K ROYCHOUDHURY MR. A K AZAD	MR. S K GHOSH(R- 2,3,4) MS F AHMED (R- 2,3,4)
	WITH I.A.(Civil)/3201/2023	ANJAN KR DEY Versus JAYANTI DEY AND 4 ORS	MR. P K ROYCHOUDHURY MR. A K AZAD	
41	I.A.(Civil)/116/2024 WITH LCR in RSA/100/2018	ON THE DEATH OF MD IMAN ALI, Versus ON THE DEATH OF MD SYED SHEIKH	MR D C NATH MR. C SHARMA	MR. S S SARMA
	WITH RSA/100/2018	ON THE DEATH OF MD IMAN ALI HIS LEGAL HEIRS SMTI.MAHIMA BEGUM (WIFE) AND ORS. Versus MD SYED SHEIKH and 3 ORS	MR. S K SAHARIAH MR. M DAS MR D C NATH	MR S S SHARMA MS. L SHARMA FOR CAVEATOR
42	I.A.(Civil)/533/2024 in CRP/184/2023	HEMALATA DUTTA, Versus DR. LOHIT KUMAR KALITA	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP
	WITH CRP/184/2023 CAVT. NO. 09762/023,	HEMALATA DUTTA Versus DR. LOHIT KUMAR KALITA	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR
43	I.A.(Civil)/718/2024 in CRP(IO)/346/2023	MD. REKIBUR RAHMAN @ REKIBUR RAHMAN Versus STATE BANK OF INDIA,	MR. R BORA	
	WITH CRP(IO)/346/2023	MD. REKIBUR RAHMAN @ REKIBUR RAHMAN Versus STATE BANK OF INDIA	MR. R BORA MR. D. BORAH	

44	I.A.(Civil)/741/2024 in CRP/312/2008 (D/O) in Review.Pet./66/2016 WITH Review.Pet./66/2016	DIPEN CH. TARO and 2 ORS Versus UPEN CH. DAS and 3 ORS DIPEN CH. TARO and 4 ORS Versus UPEN CH. DAS and ORS	MR. P S DEKA MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA MR.P S DEKA MS.A CHAKRABORTY	MR. K N CHOUDHURY MR. K N CHOUDHURY MS A BEGUM MS.K JAIN MR. D J DAS MS.P UPADHYAY MR. S SAHU
45	I.A.(Civil)/867/2024 WITH LCR, B/O in RSA/14/2021 WITH RSA/14/2021 WITH I.A.(Civil)/238/2021 in RSA/14/2021 WITH I.A.(Civil)/3049/2023 in RSA/14/2021	NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR Versus ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 3 ORS. NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR Versus ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 6 ORS. NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR Versus ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 6 ORS.	MS. R CHOUDHURY MS S S ZIA MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	MR. S SAHU MR. S SAHU (R1-7) MS. R CHOUDHURY
46	I.A.(Civil)/914/2024 in CRP(IO)/213/2023 WITH CRP(IO)/213/2023	MALLIKA PAUL Versus ON THE DEATH OF NIRANJAN DUTTA HIS LEGAL HEIRS AND ORS. M/S H B ENTERPRISE Versus ON THE DEATH OF NIRANJAN DUTTA HIS LEGAL HEIRS AND ORS.	MR. D P CHALIHA MS M ROY MR. D P CHALIHA MS M ROY	MR. C GOSWAMI MR C GOSWAMI (r-4,5,6)
47	I.A.(Civil)/1308/2024 SAO 1/2008(D/O), B/O in I.A.(Civil)/868/2022 WITH I.A.(Civil)/868/2022	MD REZAUL HASSAN and ANR. Versus ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ORS MD REZAUL HASSAN and ANR. Versus ON THE DEATH OF SAMSUL HUSSAIN HIS LEGAL HEIRS, SMTI. NAZMA PARVEEN SULTANA AND ORS	MR. I H SAIKIA MR. I H SAIKIA	
48	WITH Review.Pet./200/2017 WITH I.A.(Civil)/2109/2018 in Review.Pet./200/2017	MD REZAUL HASSAN and ANR Versus SAMSUL HUSSAIN MD. REZAUL HASSAN AND ANR Versus SAMSUL HUSSAIN AND ANR	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR. I H SAIKIA MR.N I KHAN MR. K KALITA MS L HMAR MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	

WITH
[I.A.\(Civil\)/869/2022](#)
in Review.Pet./200/2017

MD REZAUL HASSAN and ANR

Versus

ON THE DEATH OF SAMSUL HUSSAIN HIS
LEGAL HEIRS, SMTI. NAZMA PARVEEN
SULTANA AND ANR

WITH
[I.A.\(Civil\)/870/2022](#)
in Review.Pet./200/2017

MD REZAUL HASSAN and ANR

MR. I H SAIKIA

Versus

ON THE DEATH OF SAMSUL HUSSAIN HIS
LEGAL HEIRS, SMTI. NAZMA PARVEEN
SULTANA AND ANR

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

-

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1035/2024	BHAITI DAS AND 3 ORS Versus THE STATE OF ASSAM	A B T HAQUE MR Z I CHOUDHURY	MR. B SARMA, SPECIAL PP, WILDLIFE PP, ASSAM
2 Bail Appln./1309/2024	SAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A K SHARMA MR. A AHAD	PP, ASSAM
3 Bail Appln./1310/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
4 Bail Appln./1311/2024	MAINUDDIN ALI AND ANR. Versus THE STATE OF ASSAM	MR A TEWARI MR T THAKURIA	SPECIAL PP ASSAM
5 Bail Appln./1312/2024	JAHAN ALI Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS	PP, ASSAM
6 Bail Appln./1313/2024	JABED ALI Versus THE STATE OF ASSAM	MR. K H SAIKIA	PP, ASSAM
7 Bail Appln./1316/2024	MD. SOFIKUL AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM MR. M ISLAM	PP, ASSAM
8 Bail Appln./1317/2024	SADIQUE UI HOQUE AND ANR Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR S ISLAM MR A RAZZAK	PP, ASSAM
MOTION			
9 Crl.Rev.P./175/2024	SAHIL HOQUE @ SAHINSHA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR A K AHMED	PP, ASSAM
10 Crl.Pet./531/2024	SULTAN HUSSAIN @ SULTAN UDDIN Versus THE STATE OF ASSAM AND ANR	MR N AHMED	PP, ASSAM
11 AB/1016/2024 B/O	SABIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
12 AB/1175/2024	NOJIBUL ISLAM Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM

ADMISSION

13	Crl.Pet./1055/2023 WITH LCR 2 FILES	PABAN CHANDRA BORA AND ANR Versus THE STATE OF ASSAM AND ANR	K U AHMED MS P SARMA	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
14	Crl.Pet./236/2024 B/O	PANKAJ BORDOLOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR P K BASU MR A BANERJEE MS. K DEY MR. D SUTRADHAR	MR. K SARMA (r-2) MR. S BORUAH (r-2) PP, ASSAM

BAIL HEARING (BA)

15	Bail Appln./2968/2023 WITH CASE RECORD(SCANNED COPY)	SORIF AHMED @ SARIF AHMED Versus THE STATE OF ASSAM	MR. D HUSSAIN MR H R CHOUDHURY MR. R A CHOUDHURY	S. TALUKDAR A S PRODHANI PP, ASSAM
16	Bail Appln./3527/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MISTAL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
WITH				
17	Bail Appln./4208/2023	MOTIBAR BHUYAN Versus THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
18	Bail Appln./4312/2023 WITH CASE RECORD(SCANNED COPY)	SAMRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
19	Bail Appln./4691/2023	HIRANYA THAKURIA Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	PP, ASSAM
WITH				
20	Bail Appln./374/2024	FAIJUL HAQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
21	Bail Appln./114/2024 WITH CASE RECORD(SCANNED COPY)	KIYEKA AYEMI Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
22	Bail Appln./523/2024 WITH CASE RECORD(SCANNED COPY)	RISHI KUMAR AND ANR Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
23	Bail Appln./695/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	KAZI ALAUDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
24	Bail Appln./793/2024	MD. AKBAR ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
25	Bail Appln./862/2024 WITH CASE RECORD(SCANNED COPY)	RAJVEER SINGH Versus THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
26	Bail Appln./875/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. NAWAZ KHAN Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
27	Bail Appln./886/2024 WITH OFFICE NOTE	DIBYA JYOTI BORAH Versus THE STATE OF ASSAM AND ANR	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
28	Bail Appln./1018/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. SAMIR AND ANR. Versus THE STATE OF ASSAM	MR M HASSAN MR M BARMAN	PP, ASSAM
29	Bail Appln./1048/2024 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
30	Bail Appln./1232/2024 FIXED	IMDADUL HOQUE @ EMDADUL Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
31	Bail Appln./1253/2024 FIXED	SAIFUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM

BAIL HEARING

32	AB/1632/2023 FIXED	MD. MOSTAFA HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
33	AB/240/2024	REJIYA KHATUN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM
34	AB/597/2024	BABUL SHEIKH Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
35	AB/710/2024	MD. ISMAIL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
36	AB/868/2024	AKRAMUL HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
37	AB/909/2024	MD RAHMAT ALI AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
38	AB/914/2024	MD NABI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
39	AB/956/2024 FIXED	MOJAMIL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM

ORDERS

40	Crl.A./218/2013 WITH LCR 5 FILES	KALU DAS and ANR. Versus THE STATE OF ASSAM,	MR.H DAS MS.T SOM MS.B BHUYAN MS.S KALITA MS.R BORGHAIN	PP, ASSAM
41	Crl.A./59/2018 WITH LCR 8 FILES	PARAMA DAS Versus THE STATE OF ASSAM AND ANR	MR H BEZBARUA MR. S J SARMAH	PP, ASSAM
42	I.A.(Crl.)/243/2022 WITH LCR 5 FILES, B/O in Crl.A./99/2022 WITH Crl.A./99/2022	DHIREN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
43	I.A.(Crl.)/240/2023 1 Y 11 M 27 D ;in CRL.A(J)/2370/2023 WITH CRL.A(J)/2370/2023 (Filing Number) WITH I.A.(Crl.)/2372/2023 (Filing Number)	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR. RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR. H RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR. H	MR. A CHAUDHURY MR. P K DAS MR. M BISWAS MR. D BORA MS M DAS MS S KAKATI MS S MEDHI MS S MEDHI MR. N Z AHMED MR. N Z AHMED MR. N Z AHMED	PP, ASSAM
44	I.A.(Crl.)/937/2023 AB 144/2023(D/O) in AB/144/2023	LAISHRAM LADU SINGH Versus THE STATE OF ASSAM,	MR. A LAL	PP, ASSAM
45	Crl.L.P./7/2024 WITH OFFICE NOTE, B/O in Crl.A./346/2024	ARCHANA DEKA Versus MADAN DEKA AND 2 ORS.	MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM

WITH
[CrI.A./346/2024](#)
(Filing Number)

ARCHANA DEKA
Versus
MADAN DEKA AND ANR. H

MS B R A SULTANA

WITH
[I.A.\(CrI.\)/145/2024](#)

ARCHANA DEKA
Versus
MADAN DEKA AND 2 ORS.

MS B R A SULTANA (LEGAL PP, ASSAM
AID COUNSEL)

46 [I.A.\(CrI.\)/43/2024](#)
WITH OFFICE NOTE, B/O
in CrI.A./10/2024

AJAY BHUMIZ
Versus
THE STATE OF ASSAM AND ANR.

MR S DEY
MR S BORTHAKUR
PP, ASSAM

WITH
[CrI.A./10/2024](#)

AJAY BHUMIZ
Versus
THE STATE OF ASSAM AND ANR.

MR S DEY
MR S BORTHAKUR
PP, ASSAM

47 [I.A.\(CrI.\)/241/2024](#)
WITH OFFICE NOTE, LCR 2 FILES,
B/O
in CrI.A./67/2024

AJAY BARMAN
Versus
THE STATE OF ASSAM AND ANR.

MR. A CHAUDHURY
MR. P K DAS
MR. D BORA
MR. N MAHAJAN
PP, ASSAM

WITH
[CrI.A./67/2024](#)

AJAY BARMAN
Versus
THE STATE OF ASSAM AND ANR.

MR. A CHAUDHURY
MR. P K DAS
MR. D BORA
MR. N MAHAJAN
PP, ASSAM

48 [I.A.\(CrI.\)/382/2024](#)
BA 2598/2022(D/O)
in AB/2598/2022

MRIDUPABAN NEOG,
Versus
THE STATE OF ASSAM

MR. M SARANIA
MR. P P GOGOI
MR R.BEZBARUAH
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1315/2024	MD. ABDUL HAI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>MOTION</u>				
2	AB/739/2024	SAHIDUL ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
<u>ADMISSION</u>				
3	Crl.Pet./997/2023 PART-HEARD	JAHANARA RAHMAN @ JAHANARA ROHMAN Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MR. S RAHMAN (r-2) MD IMRAN (r-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
4	Bail Appln./4487/2023 WITH CASE RECORD(SCANNED COPY)	MUJAMMIL HUSSAIN Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
5	Bail Appln./466/2024	SAJAN AHMED BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
<u>HEARING</u>				
6	I.A.(Crl.)/217/2024 PART-HEARD, WITH LCR 3 FILES, P.B.-1, FIXED in Crl.A./125/2023 WITH Crl.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM, MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
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9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday,8th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1256/2024	GAHANU MAHALI AND 3 ORS. Versus THE STATE OF ASSAM	MR P DAS A DAS MS N BARUAH	PP, ASSAM
2 Bail Appln./1308/2024	DEEPAK BORDOLOI @ BABU BORDOLOI @ DIPAK BORDOLOI AND 2 ORS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
3 Bail Appln./1314/2024	VINOD KR. MISHRA AND 2 ORS. Versus THE STATE OF ASSAM	MR D J DAS MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA	PP, ASSAM
4 Bail Appln./1318/2024	SOFIQU ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
MOTION			
5 Tr.P.(CrI.)/23/2024	BINAY DEOGAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED MR. N K MURRY MR S A REEYAZ	PP, ASSAM
6 Crl.Pet./507/2024	ROMESH AGARWAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S P SHARMA K AHMED	PP, ASSAM
7 Crl.Pet./528/2024	ABHIJIT SAIKIA AND ANR Versus ANZITA SAIKIA AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA R BARMAN	
8 Crl.Pet./529/2024	ABHIJIT SAIKIA AND ANR Versus ANZITA SAIKIA AND ANR	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA R BARMAN	
9 Crl.Pet./530/2024	DURLOV KHANIKAR @ KRISHNA RAJ KHANIKAR Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
10 AB/1176/2024	ABDUL KHALEK @ KHALEK ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM

11	AB/1179/2024	AZHAR UDDIN Versus THE STATE OF ASSAM	SAMIM RAHMAN T A LASKAR	PP, ASSAM
ADMISSION				
12	Crl.Pet./361/2020 WITH LCR 1 FILE AND CASE DIARY	RAMESH KUMAR JHA Versus CENTRAL BUREAU OF INVESTIGATION	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUIYA MR S T ADNAN	MR. S C KEYAL MR M HALOI, Retainer Counsel,CBI SC, CBI
13	WITH Crl.Pet./358/2020	RAMESH KUMAR JHA Versus CENTRAL BUREAU OF INVESTIGATION	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	SC, CBI
14	Tr.P.(Crl.)/33/2022	ANUP DEY AND 3 ORS Versus PIKU DEY	MR B SINHA	MR. I CHOUDHURY P. MEDHI
15	Crl.Pet./982/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
16	WITH Crl.Pet./981/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
17	Crl.Pet./79/2024 WITH LCR 1 FILE	SAIDUR ALI Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS. A ROY	MS. D SAIKIA, AMICUS CURIAE (R-2) PP, ASSAM
18	I.A.(Crl.)/170/2024 in Crl.Rev.P./1470/2024	SURYA KUMAR SAIKIA Versus DWIPANNITA KALITA	MR. P BORAH MRS K M SAIKIA	
	WITH Crl.Rev.P./1470/2024 (Filing Number)	SURYA KUMAR SAIKIA Versus DWIPANNITA KALITA (H)	MRS K M SAIKIA	
BAIL HEARING (BA)				
19	Bail Appln./1138/2024 FIXED	AJIT ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
20	Bail Appln./1170/2024 FIXED	ROMEN BASUMATARY Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
21	Bail Appln./1222/2024 FIXED	MD. BABUL HOQUE @ BABU Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI R BARMAN	PP, ASSAM
22	WITH AB/849/2024	ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO	PP, ASSAM
23	Bail Appln./1226/2024 FIXED	MISPAR ALI SHEIKH @ MISPAR ALI Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
24	Bail Appln./1239/2024 FIXED	LALCHAND ALI @ LAMBU Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
25	AB/711/2023 FIXED	VISHNU KUMAR @ VISHNU BIYANI Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM

26	AB/2257/2023 FIXED	SANJAY DOLEY Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
27	AB/3090/2023 FIXED	KARUNA DEKA Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
28	AB/4107/2023 FIXED	SAMSUL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
29	AB/62/2024 FIXED	MD SHAHEB ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
30	AB/680/2024 FIXED	SANJAY SAH AND ANR Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	PP, ASSAM
31	AB/747/2024 FIXED	CHAN MIAH SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	MR. A RAHMAN (R-2) PP, ASSAM
32	AB/813/2024 FIXED	SOMIR ALI @ SOMER ALI Versus THE STATE OF ASSAM	MR. S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
33	AB/869/2024 FIXED	MD. SIRAJUL HAQUE @ MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
34	AB/871/2024	SAHIDUR RAHMAN @ SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
35	AB/876/2024 FIXED	NUR MOHAMMAD @ NUR MOHAMMAD MOLLAH @ NOOR MOHAMMAD Versus STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
36	AB/880/2024 FIXED	IMDADUL HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
37	AB/1092/2024 FIXED	RATAN TUDU Versus THE STATE OF ASSAM	MR. A DHANUKA	PP, ASSAM
38	AB/1107/2024 FIXED	SAIFUL ISLAM @ MONBABU ISLAM Versus STATE OF ASSAM	MR. M ISLAM MS A KHATUN	
ORDERS				
39	Crl.A./374/2017 WITH OFFICE NOTE, LCR 4 FILES	AFZALUR RAHMAN @ ABZALUR RAHMAN Versus THE STATE OF ASSAM and ANR	MR.A BHATTACHARYA MR.P MEDHI MR.S DEY MS. K TALUKDAR	MR. N K DAS (r-2) PP, ASSAM
40	Crl.A./143/2018 WITH LCR 5 FILES	MISS JYOTSHNA SULTANA Versus MD RATUL ALI and 2 ORS	MR. B BHAGAWATI (AMICUS CURIAE) MS P DAS(NEW AMICUS CURIAE) MR N RAHMAN MR. S MOLLAH	MS P DASGUPTA (r-1,2) MR S PAUL (r-1,2) PP, ASSAM
41	Crl.Pet./947/2019 WITH LCR 4 FILES	M/S. JAIN ENTERPRISE Versus M/S. ATAL STORES AND 3 ORS.	MR K AGARWAL MR A K CHAUDHURY MR A K CHAUDHURY MR D AKRAM MS R SAIKIA MS R SAIKIA	MR J C GAUR M. DEY MR D SAIKIA PP, ASSAM (R4)
42	WITH Crl.Pet./410/2020	M/S ATAL SRORES AND ANR Versus THE STATE OF ASSAM AND ANR.	MR J C GAUR	MR K AGARWAL (R-2) MR A K CHAUDHURY (R-2) MS R SAIKIA (R-2) PP, ASSAM

- 43 [I.A.\(CrI.\)/85/2023](#)
2 Y 2 M 26 D :WITH LCR 5 FILES,
FIXED
in CrI.A./39/2022
WITH
[CrI.A./39/2022](#)
- MD MAMTAZ ALI
Versus
THE STATE OF ASSAM
- MR. S K JAIN
PP, ASSAM
- MAMTAZ ALI
Versus
THE STATE OF ASSAM
- MR. N ZAMAN
MR. N UDDIN
MR. S K JAIN
MR M HOQUE
MR. M ISLAM
MR. A AHMED
MD S ULLAH
U U KHAN
MR. S K CHETRY
PP, ASSAM
- 44 [I.A.\(CrI.\)/526/2023](#)
in CRL.A(J)/4771/2023
WITH
[CRL.A\(J\)/4771/2023](#)
(Filing Number)
- DEEPAK BARUAH
Versus
THE STATE OF ASSAM AND ANR.
- MS M DAS
PP, ASSAM
- DEEPAK BARUAH
Versus
THE STATE OF ASSAM AND ANR. H
- MS M DAS
- 45 [CrI.Pet./306/2024](#)
WITH LCR 1 FILE, FIXED
- PRIYANKA BARUAH
Versus
THE STATE OF ASSAM AND ANR
- MR. N HAQUE
MR. S R BARBHUIYA
MR M HUSSAIN
PP, ASSAM
- 46 [I.A.\(CrI.\)/395/2024](#)
in CrI.Rev.P./145/2024
WITH
[CrI.Rev.P./145/2024](#)
- JOYBIDYA SINGHA AND ANR
Versus
THE STATE OF ASSAM,
- MR. I H LASKAR
MR. P K DEKA
MR. P DAIMARY
MR. R. KARIM
MS. N M LONGKENG
PP, ASSAM
- JOYBIDYA SINGHA AND ANR
Versus
THE STATE OF ASSAM
- MR. I H LASKAR
MR. P K DEKA
MR. P DAIMARY
MR. R. KARIM
MS. N M LONGKENG
PP, ASSAM

HEARING

- 47 [CrI.A./9/2019](#)
WITH LCR 3 FILES(SCANNED
COPY), B/O
- SHRI BIJU BARMAN
Versus
THE STATE OF ASSAM AND ANR.
- MR. M U MAHMUD
MR R DHAR
MR B C MUCHAHARY
MR S H MAHMUD
MR S ISLAM
MS. D BORA
MS. B CHETIA
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,8th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II,IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./4459/2023 WITH CASE RECORD(SCANNED COPY)	SURENDER KUMAR Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
2	Bail Appln./610/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
3	Bail Appln./615/2024 WITH OFFICE NOTE, FIXED	JIRAP SINGH DEORI @ RAJIT DEORI AND ANR. Versus THE STATE OF ASSAM	MR. M K DAS MS. B CHETRY S J DUTTA	PP, ASSAM
4	Bail Appln./733/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	KAJAL DEBNATH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 08/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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11)	MS. S SARMA	06-05-2024	To	16-05-2024



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[For Wednesday,8th May 2024]

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I,IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	WP(C)/4881/2023 PART-HEARD, FIXED	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU
2	WITH WP(C)/4564/2023 CAVT. NO. 07212/023,	MD. ABDUL AKHER ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) MR. M KHAN (r-9) MR A K DAS (r-9) MS J AKTAR (r-9) SC, FINANCE
3	WP(C)/6316/2013 BY SLIP	NIPUN BARMAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
4	WP(C)/1981/2014 BY SLIP	THE MANAGEMENT OF ASSAM CO- OPERATIVE JUTE MILLS LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.R BARUAH MS.A VERMA MR.B GOGOI MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY
5	WP(C)/3880/2017 BY SLIP	MEHJABIN KHABIR HAZARIKA Versus THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MS.P P DUTTA MRS.S SULTANA	SC, SECONDARY EDUCATION
6	WP(C)/6576/2022 BY SLIP	SYED SHAH SIKANDAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MR. K R PATGIRI (R-5) MS K BARMAN (R-5) SC, SEC. EDU.
7	WP(C)/7040/2023 BY SLIP	JYOTSHNA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SARMAH (r-4) S. J. SAHARIAH (r-4) SC, SEC. EDU.

TOP OF THE LIST

8	WP(C)/4615/2013 PART-HEARD, FIXED	NO. 971170449 CT/GD LEKH RAJ Versus THE UNION OF INDIA and 3 ORS	MRM H AHMED MR.Z RAHMAN MR.M R CHOUDHURY	MRM R ADHIKARI C.G.S.C.
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- 9 [WP\(C\)/6524/2018](#)
PART-HEARD, FIXED
- UDDHAB CHANDRA DAS**
Versus
THE STATE OF ASSAM AND 2 ORS.
- MR. A M BARBHUIYA
MS F BEGUM
MS. M MEDHI
- SC, FINANCE AND
TAXATION
- WITH**
- 10 [WP\(C\)/5488/2019](#)
- UDDHAB CHANDRA DAS**
Versus
THE STATE OF ASSAM AND 3 ORS.
- MD F H LASKAR
MR. A M BARBHUIYA
MR. J N ISLAM
- SC, AG
SC, FINANCE DEPTT.
- WITH**
- 11 [WP\(C\)/4887/2021](#)
- UDDHAB CHANDRA DAS**
Versus
THE STATE OF ASSAM AND 4 ORS.
- MR. A M BARBHUIYA
MR. J N ISLAM
MS A BEGUM
- SC, AG
SC, FINANCE

ORDERS

- 12 [I.A.\(Civil\)/734/2024](#)
PART-HEARD, FIXED
in [WP\(C\)/194/2022](#)
- RENU BARMAN (HEAD MASTER)**
Versus
MRS KALYANI DEVI AND 5 ORS
- MR. B K DAS
MR. A K BARUAH
- SC, ELEM. EDU
- WITH**
[WP\(C\)/194/2022](#)
- MRS KALYANI DEVI**
Versus
THE STATE OF ASSAM AND 6 ORS
- MR. B K DAS
M N KHAN
MR. K KALITA
MS. B BHATTACHARJEE
- SC, ELEM. EDU
GA, ASSAM
MR. A K BARUAH(R-6,7)
MR. N MAHAJAN (R-6,7)
MR A DAS (R-6,7)
MR. R A PRAMANIK (r-6)

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday,8th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 27****[CIVIL BENCH-IV AND V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/969/2021 AT 2:00 PM	PAWAN KUMAR GARG Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SR. SC, CBDT, IT(NER), R2-R5) MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX
2 WP(C)/3999/2021 AT 2:00 PM	KARAN JAIN Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S CHETIA (r-2,3) SC, INCOME TAX
MOTION (BA)			
3 Bail Appln./1157/2024	BISWAJIT NAMASUDRA Versus THE STATE OF ASSAM	MR. S DAS MD A S AHMED MRS. A DAS	PP, ASSAM
4 Bail Appln./1268/2024	SANJIB HAZARIKA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
MOTION			
5 AB/1159/2024	NURUL ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
6 AB/1160/2024	ABU TALEB AND 4 ORS. Versus THE STATE OF ASSAM	MR. M ISLAM MS A KHATUN	PP, ASSAM
7 AB/1174/2024	NUR MOHAMMAD @ NUR MAHAMMAD Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MR S RAHMAN	PP, ASSAM
ORDER NO STEPS			
8 WP(C)/724/2019	VIKASH KUTHARI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S ROY	GA, ASSAM

9	WP(C)/1840/2022	MIRZA NEWAJ SHARIF Versus THE STATE OF ASSAM AND 4 ORS	MR. A SATTAR MR H K BARUAH	SC, EC GA, ASSAM MR. M U MAHMUD (r-4) MRS. M SAIKIA (r-4) MR S H MAHMUD (r-4) MR S ISLAM (r-4)
10	WP(C)/5603/2022	ELIZA RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR J C BORAH	GA, ASSAM MR. K BORUAH (R-6) MR. MEHBOOB ALAM (R-6) MS P DAS (R-6)
11	WP(C)/233/2023	M/S NORTHERN SUPPLY AGENCIES Versus THE STATE OF ASSAM AND 7 ORS	MR. S DAS MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG DY.S.G.I. SC, WATER RESOURCE
12	WP(C)/591/2023	FARUK HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS. ADMISSION	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
13	WP(C)/6399/2017 PART-HEARD, FIXED	THE MANAGEMENT OF HINDUSTAN UNILEVER LTD. P.P.F. Versus THE STATE OF ASSAM and 5 ORS.	MR.N DUTTA MR. S DEKA MR.B DUTTA MS.J BORO MR.D TUMUNG	GA, ASSAM MR. A K DEKA MR. A K DEKA MR. R SARKAR,R MR. B DAS,R MS. R BARMAN,R
14	WP(C)/1952/2016	JAHAR UDDIN SK and 52 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.I A TALUKDAR MS.P BARMAN	GA, ASSAM SC, BTC
15	WP(C)/1986/2016	ASSAM STATE CO-OPERATIVE HOUSING FEDERATION LTD. HOUSEFED Versus THE STATE OF ASSAM AND 7 ORS	MR.D CHAKRABARTY MR.S R BORUAH	DR. B N GOGOI (SC, SBI, R-7) MR.M K SHARMA(R-8) SC, ELEMENTARY EDUCATION SC, PENSION SC, FINANCE
16	WP(C)/2046/2016 WITH OFFICE NOTE	PRASENJIT KUMAR DASGUPTA Versus STATE BANK OF INDIA and 3 ORS	MR.D CHAKRABARTY MR.S R BORUAH	MR. S U AHMED(R1 TO 4) MS. A GOGOI(R1 TO 4)
17	WP(C)/2056/2016	THE ASSAM POWER DISTRIBUTION CO. LIMITED Versus HIRANYA BHARALI	MR.B D DAS MS.R DEKA MR. D NATH	MR.N BORUAH MR. R J DAS MS. S SAIKIA
18	WP(C)/4798/2017 FIXED	NURJAHAN SULTANA Versus THE STATE OF ASSAM and 6 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
19	WP(C)/6228/2017	GREEN VISION Versus THE STATE OF ASSAM AND 5 ORS	MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. M DEWAN MR. N DUTTA, SR. ADV.	GA, ASSAM MR. S CHAMARIA MRS. A GAYAN (CGC, R5) ASSTT.S.G.I. SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/2906/2018 in WP(C)/6228/2017	GREEN VISION Versus THE STATE OF ASSAM AND 5 ORS	MR. N N B CHOUDHURY MR. M DEWAN	GA, ASSAM MR. T C CHUTIA MR. S CHAMARIA
20	WITH WP(C)/4455/2017	GREEN VISION Versus THE STATE OF ASSAM and 4 ORS.	MR.N DUTTA MR.N N B CHOUDHURY MR.M DEWAN	SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/2945/2017 in WP(C)/4455/2017	GREEN VISION Versus THE STATE OF ASSAM and 4 ORS.	MR. N DUTTA MR. N N B CHOUDHURY MR. M DEWAN	MR. S CHAMARIA SC, AGRI. DEPARTMENT
21	WP(C)/6701/2017	M/S. CARBON RESOURCES PVT. LTD. Versus THE BODOLAND TERRITORIAL COUNCIL and ANR.	MR. G N SAHEWALLA MS. R JAIN MR. A CHETIA MD. ASLAM	MR. M SARMA MR. M KHATANIAR SC, BTC

22	WITH WP(C)/4783/2016	PANI RAM BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL BTC and 3 ORS.	MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	MR.G N SAHEWALLA (R-3) GA, ASSAM MR. M SARMA MS. I GOHAIN MR.MD ASLAM (R-3) MS.R JAIN (R-3) MS.D SWAMI (R-3) SC, BTC SC, PCB
23	WP(C)/6829/2017	RUPA MEDHI and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S K JAIN MR.B K JAIN MS.S TALUKDAR MS.P C B NAIR	GA, ASSAM SC, A S T C
24	WP(C)/7224/2017	DIGANTA KALITA Versus THE UNION OF INDIA and 4 ORS.	MR.M K SHARMA	MS. K KALITA SC, OIL MR. R DASGUPTA ASSTT.S.G.I.
25	WP(C)/497/2019	MAFIDUL ISLAM AND ANR. Versus INDIAN OIL CORPORATION LTD AND 2 ORS.	MR. G C PHUKAN MR. K GOGOI MR. S M SARMA	MR. ABU JAHID (R1, R2) MD K RAHMAN (R1, R2) MR S ISLAM (R-3) SC, I O C
26	WP(C)/2180/2019	MANTURAM DAIMARY AND 9 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. B K DAS MD R ISLAM	GA, ASSAM SC, NHAI MR. S K SINGHA (R1) MR. R K TALUKDAR (R-2) ASSTT.S.G.I. SC, FOREST SC, REVENUE
27	WP(C)/5876/2019	BASANTA DEKA Versus STATE OF ASSAM AND 4 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	GA, ASSAM MR. R PHUKAN SC, REVENUE
28	WP(C)/8053/2019	SANDI KHATTIYA DEORI AND 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR S S DEY MR. D J KAPIL MS. SOMILA MR B DEORI	GA, ASSAM SC, AGRI. DEPARTMENT
29	WP(C)/9467/2019 B/O	M/S J L ELECTRICAL AGENCY AND 15 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. R HAZARIKA MS. S SARMA MR. J ROY MR. C CHAKRAVARTY	SC, APDCL
30	WP(C)/806/2020 B/O	ANITA VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA	GA, ASSAM MS. L DEVI, SC, NRC (R- 3,4) SC, FINANCE
31	WP(C)/3508/2020	ARUP BAKSHI Versus BHARAT SANCHAR NIGAM LTD. AND 3 ORS.	MR. R DHAR MR A DEY	MR. B C PATHAK MR. B PATHAK MR. R THADANI SC, BSNL
32	WP(C)/3512/2020	BHARAT CH. BARMAN Versus STATE OF ASSAM AND 3 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR T MEELEE	GA, ASSAM
33	WP(C)/1741/2021	BINOY BASUMATARY AND 112 ORS Versus THE POWER GRID CORPORATION OF INDIA LTD AND 6 ORS	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	GA, ASSAM SC, PGC I LTD.
34	WITH WP(C)/2635/2021	ASFAK ALI AND 6 ORS Versus THE POWER GRID CORPORATION OF INDIA LTD AND 6 ORS	DR. B AHMED MR. A K AZAD MR A U AHMED	GA, ASSAM SC, PGC I LTD.
35	WP(C)/1745/2021	M/S VARUN BEVERAGES LTD Versus THE STATE OF ASSAM AND 8 ORRS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	GA, ASSAM SC, APDCL MR. P N GOSWAMI
	WITH I.A.(Civil)/2040/2021 in WP(C)/1745/2021	M/S VARUN BEVERAGES LTD Versus THE STATE OF ASSAM AND ORRS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS	GA, ASSAM

36	WP(C)/1960/2022 FIXED	BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR	SC, FINANCE SC, ATPPF
	WITH I.A.(Civil)/3135/2022 in WP(C)/1960/2022	M/S UMATARA TEA COMPANY AND 3 ORS. Versus BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) AND 4 ORS. F	MR. SAILENDRA DEKA MS. J BORO MR J DAS	MR K TALUKDAR
37	WP(C)/4614/2022	UNITED BROTHERS DISTILLERIES PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA MR. S HAZARIKA	SC, GST ASSTT.S.G.I.
	WITH I.A.(Civil)/2466/2022 in WP(C)/4614/2022	UNITED BROTHERS DISTILLERIES PVT. LTD. AND ANR. Versus THE UNION OF INDIA AND ANR.	MR. S HAZARIKA	SC, GST
38	WP(C)/2220/2023	RISHI GUPTA Versus THE STATE OF ASSAM AND 12 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM SC, AG MR. S K MEDHI (r-11) SC, FINANCE SC, PWD
39	WP(C)/2224/2023	MUKAND INFRASTRUCTURE PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM
		ORDERS		
40	Cont.Cas(C)/577/2014 FIXED, WITH WP(C)/1568/2013 (D/O), WP(C)/2767/2014 (D/O)	SMTI MUNNI HARIJAN Versus GYANENDRA DEV TRIPATHI and 2 ORS.	MR.S P CHOUDHURY	MS.M HAZARIKA(R-2) MR. D SAIKIA (R-1) MR.M BHAGABATI MSG BORA MR. T C CHUTIA (R3) MR. R BORPUJARI (R-1) MS.B TALUKDAR MS. N DAS (R3) MR. S DUTTA (R-1) MR D K ROY (R3) MS.H BUZAR BARUAH(R-2) MS. I KAKATI (R3)
41	WP(C)/407/2019	DEEPAK BHAIJANKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MR S DASGUPTA MS H KONWAR	SC, CO OP
42	WP(C)/1441/2019	RAKESH LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. U SAIKIA MR. K SINGHA	GA, ASSAM SC, REVENUE
43	WP(C)/8279/2019	ABDUL MAZID (GAON BURAHA) AND 20 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR S HOQUE MR. B K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I.
44	WP(C)/3539/2020	JYOTSNA RANI ROY AND 38 ORS Versus THE STATE OF ASSAM AND 11 ORS	MS. D SINHA MS S HAZARIKA MS I PATAR	GA, ASSAM MR H GUPTA (R-12) MS. R M SARMAH (R-12)
45	WP(C)/439/2021	ANJIT BORA AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	MR. J ROY (SC, ASTC) SC, TRANSPORT
46	WP(C)/1759/2021	M/S CHINMOY BORAH ENGINEERS AND CONTRACTORS Versus THE UNION OF INDIA AND 5 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR B CHOUDHURY	MRS. A GAYAN ASSTT.S.G.I.
47	I.A.(Civil)/2019/2022 WITH RECORDS in WP(C)/2251/2021	M/S EAST END CLUB Versus SIMANTA PRADIP SAIKIA AND ANR	MR. A BARKATAKI	

WITH
[WP\(C\)/2251/2021](#)
CAVT. NO. 00212/021,

M/S EAST END CLUB
Versus
SIMANTA PRADIP SAIKIA AND ANR

MR. A BARKATAKI
MR P BHARDWAJ
MR. M K CHOUDHURY
MR. T N SRINIVASAN

S ALI (r-1)
MR. A SARMA
MRS. H SARMAH
MR. R BARUAH (r-1)
MR. A IKBAL (r-1)
MRS. M NATH (r-1)
FOR CAVEATOR
GA, ASSAM

48 [WP\(C\)/2492/2022](#)

AZIM UDDIN
Versus
THE STATE OF ASSAM AND 5 ORS

MR. S B LASKAR
MR A H AHMED
MR. H A LASKAR
MS N KALITA
MS D DUTTA

49 [WP\(C\)/4472/2022](#)

MD. SOFIQUIL ISLAM
Versus
THE UNION OF INDIA AND 10 ORS

MR. A K DAS
MR. M J GOGOI
N. SARMA

GA, ASSAM
SC, NHAI
MR. A K DUTTA
ASSTT.S.G.I.
SC, REVENUE

50 [WP\(C\)/4488/2022](#)
FIXED

CIPLA LTD.
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. D DAS SR. ADV
MR A KALITA
MR K TALUKDAR

SC, NHM
SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 08/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
6)	MS. D SAIKIA	01-05-2024	To	10-05-2024
7)	MR B PATHAK	03-05-2024	To	25-05-2024
8)	MR S DASGUPTA	06-05-2024	To	30-08-2024
9)	MR D K DAS	20-05-2024	To	10-06-2024
10)	MR D MAHANTA	08-05-2024	To	10-05-2024
11)	MS. S SARMA	06-05-2024	To	16-05-2024